

50/100
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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✓ O.A/T.A No. 247/2006

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SECTION OFFICER (Judl.)

Shah
27/10/17

(FORM NO. 4
SEE RULE 24)
CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH:

1. Original Application No. 247/06
2. Misc Petition No. /
3. Contempt Petition No. /
4. Review Application No. /

Applicant(s) Laishram Surchand Singh

Respondent(s) U.O.I Tony

Advocate for the Applicant(s) N.J. Singh, M.G. S.M.B.

N.A. Singh, S.K. Naray, N. Thelab Singh

Advocate for the Respondent(s) Case.....

Notes of the Registry	Date	Order of the Tribunal
		16.11.2006 Present: Hon'ble Sri K.V. Sachidanandan Vice-Chairman.
286.928685 12.9.06		The claim of the Applicant is that he has applied for the post of Train Graduate Teacher (Hindi) for appointment in various States like Manipur, Nagaland, Mizoram and Arunachal Pradesh on contract basis. The grievance of the Applicant is that in the rank list, annexure A8 he was at Sl. No. 192. However, candidates below to him have been appointed, so also the Applicant is a physically handicapped person. When the matter came up for hearing, Mr N. Th. Singh, learned Counsel for the Applicant would like to find out the juniors to the Applicant, who were appointed and whether any special quota has been earmarked for physically handicapped persons.
Steps taken without envelope 16.11.06		Post on 05.01.2007. Issue notice to the Respondents.
Pl. comply onen date 16.11.06		
NS 16.11.06		
Notice & order sent to D/Section for issuing to resp. nos. 1, 2 & 3 by regd. A/D post.		Vice-Chairman
	/mb/	

21/11/06. D/No-1184 to 1186
DT 29/11/06.

2
Motlat name filed
for R. No 223.

MS
19.12.06.

22.1.2007

Learned counsel for the Respondents
2 & 3 submitted that he will file reply
statement within two days. Let it be done.

Post on 9.2.2007.

① Service report
awarded.

20
19.1.07.

/bb/

No W.L.S has been
filed.

21
2.2.07.

5.2.2007 Mr. G. Rahul, learned counsel
appearing on behalf of the
Respondents requests for further four
weeks time to file reply statement.

Post on 05.03.2007.

No W.L.S has been
filed.

/bb/

Vice-Chairman

22
7.3.07.

8.3.2007

Mr. R. S. Choudhury, learned
counsel for the Respondents
submitted that Respondents have
filed their reply statement. Post the
case on 2.4.2007. In the meantime
Applicant is at liberty to file
rejoinder, if any.

12.3.07
W.L.S submitted
on behalf of Respondent No.
2 & 3.

23

30.3.07

No rejoinder
from the aforesaid
side.

/bb/

2.4.2007

Copy of the reply statement already
filed to be furnished to the counsel for
the applicant. Post on 26.04.2007.

In the meantime Applicant shall be
at liberty to file rejoinder, if any.

① W.L.S filed on behalf of
R. No. 2 & 3.
② No W.L.S filed by R. No. 1.
③ No rejoinder has been filed. 25.4.07.

Vice-Chairman

26.4.07. In this case neither the applicant nor the counsel for the applicant is present. Mrs. R. H. Choudhury, learned counsel for the respondents has submitted that she has filed the written statement. Counsel for the applicant is not present, we grant some more time to file rejoinder. Post the matter on before the next available Division Bench for Admission.

No rejoinder
has been filed.

24
18.5.07.

SA
Member(A)

Ghose Datta
Member(J)

Lm

21.5.2007 Learned counsel for the Applicant prays for one weeks' time to file rejoinder. Let it be done.

No rejoinder has
been filed.

25
30.5.07.

Post on 31.5.2007.

Vice-Chairman

/bb/

31.5.07 Further three weeks time is granted to the counsel for the applicant to file rejoinder. Thereafter, it would be posted for hearing. Post the matter on 22.6.07.

No rejoinder filed.

21.6.07.

Vice-Chairman

lm

22.6.2007

Rejoinder if filed. Copy of the same is served on the counsel for the Respondent who prays for time to get instruction on the rejoinder and to file reply if necessary. Four weeks' time is granted.

Post on 23.7.2007.

The case is ready
for hearing.

25
20.7.07.

/bb/

Vice-Chairman

23.7.07. None for the applicant. Post the matter on 8.8.07. By that time the pleadings will be completed by the parties.

WIS and rejoinder
billed.

Vice-Chairman

My
28.8.07.

29.8.07 Heard counsel for the parties. By consent O.A. is taken up for disposal. Accordingly the O.A is disposed of in terms of the order recorded separately in the admission stage itself.

No order as to costs.

25.9.07

Certified copy
of the affidavit has
been collected by
the L/Adv. for the
Applicant and
a copy of the
same handed
over to the L/Adv.
for the Respon.

Vice-Chairman

pg

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

.....
O.A. No. 247 of 2006.

DATE OF DECISION : 29-08-2007

Shri Laishram Surchand Singh

.....Applicant/s

Mr J. Singh

.....Advocate for the
Applicant/s

-Versus -

Union of India & Ors.

.....Respondent/s

Mr K.N. Choudhury, Senior counsel.

Mrs J.P.S. Choudhury.....Advocate for the
Respondent/s

CORAM

THE HON'BLE MR K.V.SACHIDANANDAN, VICE CHAIRMAN

1. Whether reporters of local newspapers may be allowed to see the judgment ? Yes/No
2. Whether to be referred to the Reporter or not ? Yes/No
3. Whether to be forwarded for including in the Digest being compiled at Jodhpur Bench & other Benches ? Yes/No
4. Whether their Lordships wise to see the fair copy of the judgment ? Yes/No.

Vice-Chairman

29/8/07

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application No.247 of 2006.

Date of Order : This the 29th Day of August, 2007.

THE HON'BLE SHRI K.V.SACHIDANANDAN, VICE CHAIRMAN

Shri Laishram Surchand Singh
Aged about 29 years,
S/o L. Tomchou Singh,
Resident of Ngaikhong Khullen Mamang,
P.O. Bishnupur,
Manipur State.

.....Applicant

By Advocate Shri J. Singh

- Versus -

1. Union of India represented by
the Secretary to the Govt. of India,
Ministry of Human Resource Development,
Department of Education,
Shastri Bhawan, New Delhi-1100 01.
2. The Commissioner,
Navodaya Vidyalaya Samiti,
A-28, Kailash colony,
New Delhi - 110048.
3. The Navodaya Vidyalaya Samiti Regional Office,
Nongrim Hills, Shilloong-793003.
(Ministry of Human Resource Development,
Department of Education),
Near Nagaland House, Shillong
Represented by its Deputy Commissioner,
Shillong, Meghalaya.Respondents

By Sr. Advocate Shri K.N.Choudhury.

Mrs. R.S. Choudhury

ORDER (ORAL)

SACHIDANANDAN K.V. (V.C)

The applicant is a graduate having Rastrabhasha Ratna in
Hindi. According to him he was qualified and eligible to be appointed for

✓

the post of Trained Graduate Teacher in Hindi. He was appointed as TGT in Hindi on contract basis. In terms of the advertisement for a special recruitment drive for the North Eastern Region and Jammu & Kashmir for the post of TGT Hindi he was also a candidate and appeared in the written test on 11.1.06 and got selected and his name appeared at Sl.No.192. He is also a handicapped candidate and according to him even the candidates whose names appeared below him have been given appointment and posting. He preferred a representation before the Commissioner, Navodaya Vidyalaya Samiti which is not yet considered. Hence this application praying for his appointment as TGT in Hindi and to dispose of the Annexure A/9 representation pending before the Commissioner, Navodaya Vidyalaya Samiti.

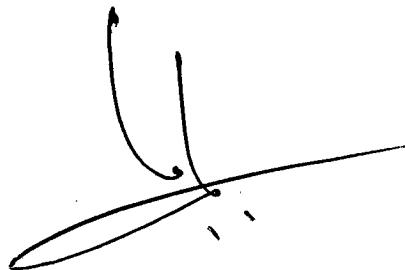
Heard Mr J.Singh, learned counsel for the applicant and Mr. K.N.Choudhury, learned Senior counsel appearing for the respondents. The respondents have filed written statement and the applicant has also filed rejoinder. However, learned counsel for the applicant submitted that he will be satisfied if a direction is given to the 2nd respondents to consider and dispose of his representation with a speaking order within a time frame. The counsel for the respondents has no objection in adopting such course of action.

Considering the submission made by the parties and in the interest of justice this Court directs the applicant to file a comprehensive representation before the 2nd respondent within 15 days from today and on receipt of such representation the 2nd respondent or any other competent authority of the respondent is directed to consider and dispose of the same



with a speaking order within a time frame of 2 months from the date of receipt of such representation. (2 months)

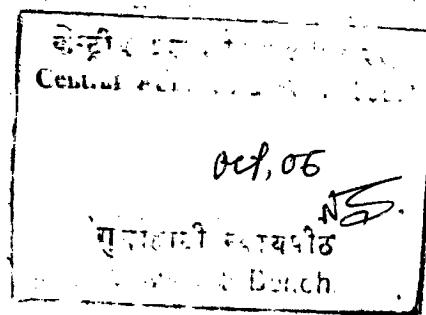
O.A is accordingly disposed of. There will be no order as to costs.



(K.V.SACHIDANANDAN)
VICE CHAIRMAN

pg

DISTRICT : BISHNUPUR
STATE : MANIPUR



In the Central Administrative Tribunal :
Guwahati Bench.
(An application Under Section 19 of the
Administrative Tribunal Act 1985)

Original Application No. 247 of 2006.

Shri Laishram Surchand Singh . . . Applicant.

- Versus -

The Union of India & Ors. . . . Respondents.

I N D E X

Sl. Nos.	Annexures	Description of documents relied upon	Pages Nos
		Synopsis	
1.		Application	
2.	Annexure-A/1 (Series)	Educational qualifications of the Petitioner right from Matriculation upto graduate including Hindi qualification certificates	
3.	Annexure-A/2	Physical handicap Certificate of the petitioner.	
4.	Annexure-A/3	O.B.C. Certificate issued by the D.C., Bishnupur.	
5.	Annexure-A/4 (Series)	Contract appointment orders along with experience certificates	
6.	Annexure-A/5	Call letter dt. 11-1-2006 issued to the applicant.	
7.	Annexure-A/6 (Series)	Admit Cards of the petitioner.	

Sl. Nos.	Annexures	Description of documents relied upon	Pages Nos
8.	Annexure-A/7	Result Sheet of the written test examination.	
9.	Annexure-A/8	Result Sheet of the interview held from 6th February, 2006 to 18th February, 2006.	
10.	Annexure-A/9	Representation dt. 7-8-2006 preferred by the applicant before the Commissioner, Nobodaya Vidyalaya Samiti.	

V A K A L A T N A M A

L. Surendra Singh
SIGNATURE OF THE
APPLICANT

Date of filing

or

Date of Receipt by post

Registration No.

Signature for Registrar

S Y N O P S I S

1. The applicant herein is an arts graduate degree holder and also having the Rastrabhasha Ratna in Hindi.
2. The applicant being a qualified and eligible candidate for appointment to the post of Trained Graduate Teacher in Hindi, he has been appointed at various States like Manipur, Nagaland, Mizoram & Arunachal Pradesh on contract basis.
3. The applicant while serving as T.G.T. in Hindi on Contract basis an advertisement has been issued for a special recruitment for the North Eastern Region and Jammu & Kashmir for the post of T.G.T. in Hindi and petitioner being an eligible and qualified person has applied his candidature for the said appointment.
4. The applicant being a qualified and eligible candidate has invited for the said written test examination on 11-1-2006 and get selected in the said written test examination.
5. The applicant further appeared in the interview held from 6th to 18th February, 2006 and got himself selected in the said interview at Sl. No. 192.
6. The applicant though selected in the aforesaid interview however he was not given appointment like other similarly situated candidates. Even the candidates, whose names appeared below him has been given appointment and postings.
7. The applicant having no other alternative remedy has preferred a representation on 7-8-2006 before the Commissioner, Nabodaya Vidyalaya Samiti and the said representation is not yet disposed of. Hence this application is preferred before the Hon'ble Tribunal for redressing the grievances of the applicant.

Submitted by :-

N. Jotendro Singh

L. S. Sahoo & Singh

(N. JOTENDRO SINGH)
Advocate.

DISTRICT : BISHNUPUR
STATE : MANIPUR

13
Filed by the
applicant through
N. Thiba Singh
Advocate
3/10/06

In the Central Administrative Tribunal :
Guwahati Bench.
(An application Under Section 19 of the
Administrative Tribunal Act 1985)

Original Application No 247 of 2006.

BETWEEN,

Shri Laishram Surchand Singh aged about 29 years old, S/o L. Tomchou Singh, resident of Ngaikhong Khullen Mamang, P.O. Bishnupur, Manipur State.

Applicant.

- Versus -

1. The Union of India represented by the Secretary, Ministry of Human Resource Development, Department of Education, Government of India. *Sankhi Bhawan*
New Delhi - 110 001

2. The Commissioner,

Navodaya bidyalaya Samiti, New Delhi - 110 048
A - 28 KAILASH COLONY.

3. The Navodaya Bidyala Samiti Regional Office,

Nongrim Hills, Shillong - 793003

(Ministry of Human Resource Development, Department of Education), Near Nagaland House, Shillong, represented by its Deputy Commissioner, Shillong, Meghalaya.

Respondents.

L. Surchand Singh

Contd..2/-

1. Particulars of the order against which the application is made :

- i) the instant application is made for the non-disposal/non-consideration of the representation preferred by the petitioner on 7-8-2006 before the Commissioner, Navodaya Vidyalaya Samiti for non-granting of posting place after selection to the post of Trained Graduate Teacher (Hindi) when the same are granted to other selected candidates, whose names are above and below of the applicant from the selected lists of the candidates in connection with between 6th February to 18th February, 2006.
- ii) That after the aforesaid selection the name of the candidates are selected and the name of the applicant is appeared at Sl. No. 192 amongst the O.B.C. candidates.
- iii) that after selection have been made by the competent authority the other selected candidates appeared in the select lists were given posting at their respective posting places. However the present petitioner has not given his posting place without assigning any reasons hence the instant application is being filed before the Hon'ble Tribunal.

2. Jurisdiction of the Tribunal :

The applicant declares that the subject matter of the order against which he wants redressal is within the jurisdiction of the Tribunal.

3. Limitation :

The applicant further declares that the application is within the limitation period prescribed in Section 21 of the Administrative Tribunals Act, 1985.

Contd..3/-

L. Sarehend S.ayl

4. Facts of the case,

i) That the petitioner is a arts graduate degree holder and also having Rastrabhasha Ratna degree in Hindi and he is eligible for appointment to the post of Trained Graduate Teacher in the Navodaya Bidyalaya.

True copies of the educational qualifications of the petitioner right from Matriculation upto graduate including Hindi qualification are annexed hereto and marked as Annexure-A/1(Series)

ii) That the petitioner is also a physically handicapped person and in this regard the Director, Social Welfare Department, Imphal, Manipur has issued a certificate on 23-5-2005. Moreover petitioner is a candidate belonged to O.B.C. (Other backward classes) catagory and a certificate also issued in this regard by the D.C. Bishnupur District, Manipur on 23-10-2006.

True copy of the physically handicapped certificate issued by the Director of Social Welfare Department, along with the certificate of O.B.C. issued by the D.C. Bishnupur District, Manipur are also annexed hereto and marked as Annexure-A/2 & A/3 respectively.

iii) That the petitioner being a qualified candidate for the subject of Hindi, has been appointed as T.G.T. (Trained Graduate Teacher) in Hindi on contract basis initially in J.N.V. Lambui, Ukhrul District, Manipur vide an order dt. 6-8-2002. Thereafter he has been given appointment at various places like Tawang, Serchip and Wokha etc. on contract basis.

Contd..4/-

L. Sarshana/ Smt.

True copies of the various contract appointments along with experience certificates issued by the concerned Principals are also annexed hereto and marked as Annexure-A/4(Series).

iv) That, in connection with an advertisement for regular appointment to the said post of T.G.T. Hindi have been invited in the Navodaya Vidyalaya Samiti for North Eastern Region, the petitioner being a qualified and experience candidate in the field of Hindi teaching, has also applied his candidature for the aforesaid appointment and in this regard call letter has been issued on 11-1-2006 by the Deputy Commissioner, Navodaya Vidyalaya Samiti, Regional Office Nongrim Hills, Shillong after passing the written test examination. For the contract appointments also Admit cards were issued in favour of the applicant.

True copies of the said call letter dt. 11-1-2006 along with Admit Cards of the present examination as well as earlier examinations for contract appointments are also annexed hereto and marked as Annexure-A/5 & A/6 (Series).

v) That after the aforesaid written examination the petitioner has been qualified for appearing in interview and interviews of the same were conducted from 6th February to 18th February, 2006 and the petitioner was selected in the said interview and his name is appeared at Sl. No. 192.

True and correct copies of the said result sheet for written test as well as result sheet for interview are also annexed hereto and marked as Annexure A/7 & A/8 respectively.

L. Surendra

vi) That after the aforesaid selection, many candidates including the candidates, whose names are appeared below the serial number of the applicant have given their appointment and posting places. However in the case of the present applicant the competent authority failed to give his appointment without assigning any reasons. In this regard, the petitioner has preferred a representation on 7/8/2006 before the Commissioner, Navodaya Vidyalaya Samiti to consider his case for appointment and positive order but till today no positing response is forth coming from the end of the competent authority.

True copies of the aforesaid representation dt. 7-8-2006 is also annexed hereto and marked as Annexure-A/9.

5. Grounds for relief with legal provisions :

The petitioner having no other alternative efficacious remedy available have approached before the Hon'ble Tribunal on the following inter-alia grounds :

- i) Because the competent authority ought to have consider and disposed of the representation preferred by the petitioner like other selected candidates, whose names are appeared below the name of the present petitioner have already given appointments and their place of postings, however the same is denied in the case of the present petitioner and as such the same is discriminatory and violative of Article 14 and 16 of the Constitution of India.
- ii) Because, it is the settled principles of law that as settled in the case of *Asha Kauf -versus- State of Jammu and Kashmir* published in the (1993) 2 Supreme Court Cases, the Hon'ble Apex Court held that if a select lists is to be accepted it should

L. Subrahmanya

Contd...6/-

accepted as a whole and if the same is to be rejected it should be rejected as a whole and the competent authority can not be permitted to accept partly and reject partly. By taking the aforesaid principles of law, the authority concerned can not reject the case of the petitioner as he is eligible and also having long experience in the field of teaching in various places on contract basis under the same Navodaya Vidyalaya Samiti and hence by not giving the appointment and posting of the present petitioner the competent authority have violated the principles of law laid down by the Hon'ble Apex Court.

- iii) Because, in the event if the petitioner is not at all eligible for such appointment to the post of T.G.T. in Hindi, his services should not have been utilised by the Navodaya Vidyalaya Samiti. However in the case in hand the petitioner has been serving in the North Eastern States of the Navodaya Vidyalaya at various places like, Manipur, Mizoram, Arunachal Pradesh and Nagaland etc. and as such the petitioner can not be said as not eligible and not qualified for the aforesaid post of T.G.T. in Hindi.
- iv) Because the petitioner has got legitimate expectations to get his appointment like other similarly situated selected candidates however in the instant case the petitioner alone has been denied to give his appointment for the best reasons known to the respondents only and hence Hon'ble Tribunal requires to lift the veil as to why the petitioner is denied for his appointment.
- v) Because besides the reasons mentioned above, the petitioner is also a physically handicapped person and his case is required to be considered as a special case under physical handicapped quota and moreover he is a candidate of the O.B.C. (Other Backward Classes) and hence his case should be considered for such appointment.

Contd.. 7/-

L. Suresh and Singh

vi) Because, the petitioner has got sufficient reasons for getting his appointment like other similarly situated persons and it is the bounden duty of the respondents to consider and dispose of the representation preferred by the petitioner by a speaking order however till today no response have been given by the competent authority.

vii) Because the petitioner has got no other speedy and efficacious remedy except the one now prayed for herein.

6. Details of the remedies exhausted :

The applicant declares that he has availed of all the remedies available to him under the relevant rules, etc.

In view of the above representation dt. 7-8-2006 as annexed at Annexure-A/9 above, the petitioner have exhausted all the remedies what he can approached before the competent authority and now it is for the competent authority to consider and dispose of his representation on its own merit.

7. Matters not previously filed or pending with any other Court :

The applicant further declares that he had not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made, before any Court or any other authority or any other Bench of the Tribunal nor any such application, writ petition or suit is pending before any of them.

8. Reliefs sought :

In view of the facts mentioned above, the applicant prays for the following relief (S) :

i) direct the respondents to give appointment and posting to the petitioner in view of the selection made for the post of Trained Graduate Teacher in Hindi like other similarly situated persons ;

Contd..8/-

L Surchand Singh

ii) in the interim, pending final disposal of the instant application, the representation preferred by the petitioner before the Commissioner, Navodaya Vidyalaya Samiti, New Delhi on 7-8-2006 as available at Annexure-A/9 may kindly be directed to be disposed of within certain stipulated period.

And,

iii) pass any further order/orders, direction/directions which this Hon'ble Tribunal may deem fit and proper to secure the ends of justice.

And,

iv) Any other reliefs/cost.

9. Particulars of the Bank draft/postal order in respect of the application fee.

i) Name of the Bank on which drawn : -
ii) Demand Draft No. : -

OR,

i) Number of I.P.O. (S) : -
ii) Name of the issuing post office : -
iii) Date of issue of postal order : -
iv) Post Office at which payable : -

Contd..9/-

S. Sankar

10. List of enclosures :-

The lists of enclosures is already appended in the front page and the same may be permitted to be relied on from the front page.

V E R I F I C A T I O N

I, Laishram Surchand Singh S/o. Shri L. Tomchou Singh, aged about 29 years old, resident of Ngaikhong Khullen Mamang, P.O. Bishnupur, Manipur State, do hereby verify that the contents of paras No. 1 to 4 are true to my personal knowledge and paras No. 5 to 10 are believed to be true on legal advice and that I have not suppressed any material fact.

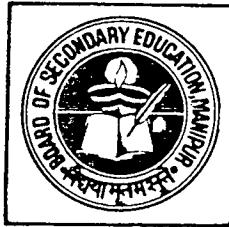
L. Surchand Singh

Signature of the Applicant

Date : 3.10.06

Place : Gauhati.

Board of Secondary Education, Manipur



HIGH SCHOOL LEAVING CERTIFICATE EXAMINATION

I Certify that..... Laishram Surchand Singh.....
 son/daughter of..... L. Tomchou Singh.....
 Roll No. 1819..... duly passed the High School Leaving
 Certificate Examination 1992..... of this Board from
 Nagaikhong High School.....

TRUE COPY
 and was placed in the..... Third..... Division.

Advocate His/Her date of birth is the..... 1st January.....

One thousand nine hundred and..... seventy seven.....

Imphal

The 11th June..... 1992.....

Devan Singh
ASSISTANT / DEPUTY SECRETARY

D. Singh
SECRETARY

L. Surchand Singh

Council of Higher Secondary Education, Manipur



HIGHER SECONDARY EXAMINATION

I Certify that Laishram Surehando Singh
 son / daughter of Laishram Tomichou Singh
 Roll No. 3020 duly passed the Higher Secondary
 Examination 1994 in Arts / Science / Commerce of this
 Council and was placed in the Second Division.

Laishram Surehando Singh

Imphal
 The 9th June 1994

Mr. ...
 SECRETARY



Annexure A/1
n 8394 (Scans.)

THREE-YEAR DEGREE COURSE
EXAMINATION
1997
(HONOURS)

This is to certify that

..... Laishram Surendra Singh
of..... Imphal College..... Roll No. 510378
qualified for the Degree of Bachelor of..... Arts.....
(Three - Year Degree Course) of this University in the
year..... 1998..... and secured..... Second Class Honours.

He / She offered..... Education..... as the
Core Subject.

L. Surendra Singh
Vice-Chancellor

Imphal

The 20th Sept, 2001.

F. J. Tomlisingh
Vice-Chancellor

Manipur University



HINDI SHIKSHAN PARANGAT EXAMINATION

1996

This is to certify that

.....
Gaishram Surchand Singh
of Hindi Teachers' Training College
Roll No. 34..... qualified for the Hindi Shikshan Parangat
of this University in the year 1997..... and was placed
in Second Class.....

L. Surchand Singh

Imphal

The 20th Sept, 2001.

H. J. Gautamasingh -
Vice-Chancellor

राष्ट्रभाषा प्रचार समिति, वर्धा



‘राष्ट्रभाषा-रत्न’ उपाधिपत्र

श्री लाहौरम सुरचान्द सिंह
(पिता/पति श्री लाहौरम लोमचौरी सिंह) को
परीक्षा क्रमसंख्या ११७६ केन्द्र इम्फाल से सितम्बर १९९४ में
‘राष्ट्रभाषा-रत्न’ परीक्षा तीसरी श्रेणीमें
उत्तीर्ण होनेके उपलक्ष्यमें

‘राष्ट्रभाषा-रत्न’

की उपाधि और उसके प्रमाणमें यह उपाधिपत्र प्रदान किया जाता है।
प्रादेशिक भाषा के प्रश्न-पत्र में परीक्षार्थी ने ‘‘माणियुरी’’ भाषा का ‘‘उच्च्च’’ स्तर लिया था।

विजयन

मंत्री

राष्ट्रभाषा प्रचार समिति, वर्धा

गोवर्जन मुख्य
परीक्षा-मंत्री

राष्ट्रभाषा प्रचार समिति, वर्धा

ता० २६ - ११ - १९९४

Annexure A/1
(Series) of

Manipur University



1999

TRUE COPY
Add
Advocate

This is to certify that

Jaishram Surchand Singh
obtained the Degree of Master of Arts
in Hindi in the year 1999 and was
placed in the Second Class.

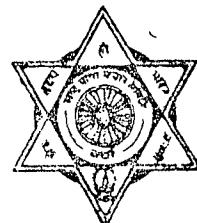
Imphal

The 28th May, 2005.

Vice-Chancellor

L. Surchand Singh

राष्ट्रभाषा प्रचार समिति, वर्धा



राष्ट्रभाषा-कोविद

उपाधिपत्र

श्री लाइभर्स सुरचान्द सिंह (पिता / पति श्री लाइभर्स लोमचौर सिंह) को परीक्षा-क्रमसंख्या १२६३ केन्द्र ओडिशा से सिलस्ला १९८९ में राष्ट्रभाषा-कोविद तीसरीश्रेणी में उत्तीर्ण होने के उपलक्ष्य में

राष्ट्रभाषा-कोविद

उपाधि और उसके प्रमाणमें यह उपाधिपत्र प्रदान किया जाता है।

५८८१-
मंत्री

राष्ट्रभाषा प्रचार समिति, वर्धा

देवीदास सोदरी
परीक्षा-मंत्री

राष्ट्रभाषा प्रचार समिति, वर्धा

तारीख २५। ११। १९८९

L. Subhash Chandra

TRUE COPY
And
Advocate

F 1820

IMPHAL, MANIPUR

Date 11 JUN 1992

BOARD OF SECONDARY EDUCATION, MANIPUR

This is to certify that..... Laiishram Sureshwar Singh..... Roll No. 1819..... of..... Ngai khong High..... School

secured marks as detailed below in the High School Leaving Certificate Examination, 1992.....

Major Indian language	Subjects in lieu of Major Indian Language	ENGLISH		MATHEMATICS		SCIENCE		SOCIAL SCIENCES		Additional Subject	Internal Assessment		
		Full Marks	Pass Marks	Full Marks	Pass Marks	Full Marks	Pass Marks	Full Marks	Pass Marks		WE	AE	PE
33	100 Hindi	50 33	50 33	100 50	100 50	50 50	50 50	100 50	100 50	50 50	100 33	100 33	100 33
	First Subject	Full Marks	Pass Marks	First Paper	Full Marks	Second Paper	Full Marks	First Paper	Second Paper	First Paper	Full Marks	Second Paper	Full Marks
	Second Subject	Full Marks	Pass Marks	Full Marks	Pass Marks	Full Marks	Pass Marks	Full Marks	Pass Marks	Full Marks	Full Marks	Pass Marks	Full Marks
	Full Marks	Pass Marks	100 33	100 33	150 50	150 50	100 33	100 33	150 50	100 50	100 50	100 50	100 50
	Total			Total		Total		Total		Total		Total	
		22	28	50	43	20	15	35	23	27	18	68	229
		Full Marks	Pass Marks	Full Marks	Pass Marks	Full Marks	Pass Marks	Full Marks	Pass Marks	Full Marks	Full Marks	Pass Marks	Full Marks
		20	15	35	23	27	18	68	229	III	100	100	100
		Full Marks	Pass Marks	Full Marks	Pass Marks	Full Marks	Pass Marks	Full Marks	Pass Marks	DIVISION	WE	AE	PE
		20	15	33	20	20	15	50	200	100	100	100	100
		Total		Total		Total		Total		1st, Division	1st, Division	1st, Division	1st, Division
										2nd, Division	2nd, Division	2nd, Division	2nd, Division
										3rd, Division	3rd, Division	3rd, Division	3rd, Division

TRUE COPY

Rs.

Advocate

Marks entered by

Marks compared by

Controller of Examinations.

29



COUNCIL OF HIGHER SECONDARY EDUCATION, MANIPUR
MARK SHEET

This is to certify that Laird Samu. Gurcharan Singh Roll No. 3070 of Bishnupur H.S. College/School
has secured marks as detailed below in the Higher Secondary Examination, 1994.

Marks entered

✓ *✓* *✓*
Marks compared by

Controller of Examinations

MANIPUR

UNIVERSITY



MARKS SHEET
THREE-YEAR DEGREE COURSE (CORE) EXAMINATION

MARKS SECURED BY LAISHRAM SURCHAND SINGH
ROLL NO. 510378 OF IMPHAL COLLEGE

AT THE TDC THIRD YEAR (ARTS) EXAMINATION, 1997

CORE : EDUCATION	PAPER	COURSE TITLE	FULL PASS MARKS		SECURED
			MARKS	MARKS	
MODERN TRENDS IN EDUCATION					
IV INTERNAL ASSESSMENT			20	6	18
ANNUAL EXAMINATION			80	24	34
PAPER TOTAL			100		52
EDUCATIONAL MEASUREMENT & EVALUATION					
V INTERNAL ASSESSMENT			20	6	18
ANNUAL EXAMINATION			80	24	40
PAPER TOTAL			100		58
EDUCATIONAL TECHNOLOGY					
VI INTERNAL ASSESSMENT			20	6	17
ANNUAL EXAMINATION			80	24	25
PAPER TOTAL			100		42
PRACTICAL					
VII INTERNAL ASSESSMENT			20	8	18
ANNUAL EXAMINATION			80	32	59
PAPER TOTAL			100		77
MANIPURI (MIL) III					
VIII INTERNAL ASSESSMENT			20	6	15
ANNUAL EXAMINATION			80	24	40
PAPER TOTAL			100		55
REMEDIAL ENGLISH					
IX INTERNAL ASSESSMENT			20	6	10
ANNUAL EXAMINATION			80	24	24
PAPER TOTAL			100		34
TOTAL MARKS SECURED			600	216	318
2nd YEAR TOTAL			600	216	292
1st YEAR TOTAL (NOT COUNTED FOR DEGREE)			600	216	326
GRAND TOTAL			1200		610

Checked by

RESULT : PASS

1.

DIVISION : 2nd CLASS HONOURS

2.

Date

27 MAY, 2000

DY.

Controller of Examinations

Change(s) / Over script(s) should bear competent attestation of Manipur University with official seal; else, Marks Sheet is invalid.

L. Surchand Singh

MANIPUR



UNIVERSITY

Annexure A/1
(Series)

32

MARKS SHEET
HINDI SHIKSHAN PARANGAT EXAMINATION

Marks secured by

Laishram Surchand Singh.

Roll No.

34

at the Hindi Shikshan Parangat Examination, 1996.

Papers	Internal Assessment Marks			Annual Examination Marks			Total
	Full	Pass	Secured	Full	Pass	Secured	
Paper I	20	6	16	80	24	33	49
Paper II	20	6	15	80	24	30	45
Paper III	20	6	15	80	24	43	58
Paper IV	20	6	15	80	24	46	61
Paper V	20	6	15	80	24	41	56
Paper VI	20	6	14	80	24	38	52
Additional Paper*	20	6	15	80	24	38	23
Total Theory (Full Marks: 600; Minimum Pass Marks: 180)							344
Practice Teaching (External)							56
Practice Teaching (Internal)							130
Total : Practice Teaching (Full Marks: 300; Minimum Pass Marks: 120)							186
Total : Theory & Practice (Full Marks: 900; Minimum Pass Marks: 300)							530
Result		Pass		Class		II	

* Excess Over 30 marks only to be credited to the total marks

Medium of Examination: HINDI

Date of announcement of Result: 10-12-97

Paper I : Principle of Education, School Organization & Hygiene

Paper II : Learning Psychology, History & Problems of Education

Paper III : Methodology of Language Teaching

Paper IV : General Linguistics

Paper V : Structure of Hindi and Comparative Study of Languages

Paper VI : Hindi Literature (Poetry & Prose)

TRUE COPY

*Sub**Associate*

Checked by

1.

2.

Date.....

Controller of Examinations

Change(s) / Over script(s) should bear competent attestation of Manipur University with official seal; else, Marks Sheet is invalid.

MANIPUR

UNIVERSITY



Marks Sheet

MA (FINAL) EXAMINATION

Marks secured by Laishram Surchand SinghRoll No. 8/MN/07 at the MA (Final) Examination, 1999in Hindi 8/HN/07 Rk

Paper Number	Internal Assessment Marks			Annual Examination Marks			Total
	Full	Pass	Secured	Full	Pass	Secured	
Paper VI	25	10	14	75	20	33	17
Paper VII	25	10	15	75	20	35	50
Paper VIII	25	10	12	75	20	37	49
Paper IX	25	10	13	75	20	45	58
Paper X	100	40	52	52
Total: (Full Marks: 500; Minimum Pass Marks: 200)							256
Marks secured in MA (Previous) Examination (Full Marks: 500; Minimum Pass Marks: 200)							271
Grand Total (Full Marks: 1000; Minimum Pass Marks: 450)							527

Result: PassClass: II

Medium of Examination: HINDI

Date of Announcement of Result: 1-12-2001

Minimum Marks for Second Class: 450

Minimum Marks for First Class: 600

Paper II - Modern Poetry

Paper VII - Katha Sahitya

Paper VIII - Drama, Essay & Other forms of Literature

Paper IX - History of Hindi Literature & Literary Criticism

Paper X - Viva Voce

TRUE COPY

Ad
Advocate

Checked by

1. *Surchand Singh* 4/12/012. *M. Singh*

Date.....

Controller of Examinations

Change(s) / Over script(s) should bear competent attestation of Manipur University with official seal; else, Marks Sheet is invalid.

L. Surchand Singh



राष्ट्रभाषा प्रचार समिति, वैधि 'राष्ट्रभाषा-रत्न' परीक्षा अंक-पत्र

प. जा. क्र. २०/

10. *...L. C. EY*

नाम लाइसेंस सुरक्षा-क्र सिंह क्रमसंख्या-११७६
 केन्द्र दिल्ली माह सितम्बर सन् १९२४
 अलग-अलग प्राप्तांक (पहला खंड/दूसरा खंड/सम्पूर्ण)

पहला	द्वितीय	तीसरा	प्रथम संड	चौथा	पांचवाँ	छठा	द्वितीय संड	कुल	मौखिक	श्रेणी	परीक्षा-फल
१००	१००	१००	अंक	१००	१००	१००	अंक	६००	१००		

- - - 1939 80 80 80 - 259 62 3, 3500

यदि अंकानुसंधान कराना चाहते हों, तो प्रकाशन तिथि से २५ दिन के भीतर प्रत्येक उत्तर-पुस्तक के लिए
४. ५-०० अंकानुसंधान शुल्क, पूर्ण जानकारी के साथ भेजें।

यदि आप पुनरजागृत कराना चाहते हों, तो किन्हीं दो उत्तर-पुस्तकों की पुनरजागृति के लिए प्रति उत्तर-पुस्तक

३. २०-०० जाति-शुल्क आवश्यक जानकारी के साथ कृपया भज।

प्राचीन संस्कार द्वारा बी.ए. (हिन्दी विषय) के समकाल मान्यता प्राप्त।

(प. सं. १०७ / मई '९४/७०००)

परीक्षा-मंत्री

राष्ट्रभाषा प्रचार समिति, वर्धा

TRUE COPY

Advocate

L. Schenck Sirh

Imphal 28-05-2005

23



Member Secretary
(State Medical Board)
for Disability Certificate

DISABILITY CERTIFICATE

This is to certify that the Board for Assessment for Issue of **Disability Certificate** constituted vide Government order No. 7/3/97-S(SW) of 15-3-2000 has examined

Shri/Smt/Miss. Taishram Lurchand Singh

.....aged 28 yrs ... s/o d/o w/o L. Tomchou

Singh of ... Ngaiu Long Muilim

Bishnupur on 12-April-2005 and

found him/her suffering from poli's Spine & Collapse

with Vertebra & paraparesis

..... 40% (forty) (degree/severity of disability).

Further, certified that Shri/Smt/Miss Taishram Lurchand Singh disability condition is permanent/correctable.

This certificate is valid up to

TRUE COPY

Adv
Advocate

(M. Agansuk) (Dr. K. Nilachand Singh (A. Nethand Singh)) (Dr. K. Nilachand Singh)

Member Secretary Director, Social Welfare Department, Imphal.

Member Secretary Director, Social Welfare Department, Imphal.

(State Medical Board) Head of Dept. Orthopaedic & Spinal Surgery J.N. Hospital Imphal, Manipur

for Disability Certificate

Dr. K. Nilachand Singh
Head of Dept. Orthopaedic & Spinal Surgery
J.N. Hospital
Imphal, Manipur

Director
Department of Social Welfare
Government of Manipur.

L. Sebchenel Singh

Sl. No. 3.6.75

21
OTHER BACKWARD CLASSES

This is to certify that Shri Laishram Surchand Singh, son/daughter of Laishram Tomehon Singh, of village Ngaikhang Khullen, District Bishnupur in the Manipur State belongs to the Meitei Community which is recognised as Backward Class under :

(iii) Government of India, Ministry of Welfare Resolution No. 12011/7/95/ELC, dated 24th May, 1995 published in the Gazette of India, Extraordinary Part-1, Section-1, No. 88, dated the 25th May, 1995.

Shri/Km. Laishram Surchand Singh and/or his/her family ordinarily reside (s) in the Bishnupur District of the Manipur State. This is also to certify that he/she does not belong to the persons/Section (Creamy Layer) mentioned in Column 3 of the Schedule to the Government of India, Department of personnel and Training O. M. No. 36012/22/93 Estt. (SCT), dated 08/09/93.

TRUE COPY
Anil
Advocate

L. Surchand Singh

Dated/ Bishnupur
The 23.10.96

[Signature]
District Magistrate/
Deputy Commissioner,
Bishnupur District,
Manipur,

Deputy Commissioner
Bishnupur Dist. Manipur

36

जवाहर नवोदय विद्यालय
रामवा
जिला - उख्रूल, मणिपुर
मानव संसाधन विकास मन्त्रालय
शिक्षा विभाग, भारत सरकार
पत्रालय - लामलोंग बजार, इम्फाल - 795 010

25



Sanctuary A/4
Jawahar Navodaya Vidyalaya (Lam.)
Ramva
District Ukhral, Manipur
Ministry of Human Resource Development
Department of Education Govt. of India
S.P.O. Lamlong Bazar, Imphal - 795 010

Ref. No.

Date 17/02/2003

"EXPERIENCE CERTIFICATE"

This is to certify that Shri L. Surchand Singh, served in this Vidyalaya as T.G.T.(Hindi) on Contract basis from 6th August 2002 to 5th February 2003.

He is sincere and diligent in his duties.

He is not related to me.



(Subramanian)
— K. SUBRAMANIAN 17/2/2003
PRINCIPAL
Principal
J.N.V. Lambu
Dist. Ukhral, Manipur

1/s

.....

TRUE COPY

Advocate

L. Surchand Singh

जवाहर नवोदय विद्यालय
रामवा
जिला - उर्खूल, मणिपुर
मानव संसाधन विकास मन्त्रालय
शिक्षा विभाग, भारत सरकार
पत्रालय - लामलोंग बजार, इम्फाल - 795 010

26



Annexure A/1
Jawahar Navodaya Vidyalaya (संस्कृत)
Ramva
District Ukhru, Manipur
Ministry of Human Resource Development
Department of Education Govt. of India
S.P.O. Lamlong Bazar, Imphal - 795 010

Ref. No.

Date 10/05/2003

"EXPERIENCE CERTIFICATE"

This is to certify that Shri L. Surchand Singh, served in this Vidyalaya as T.G.T. (Hindi) on Contract basis from 6th Feb. 2003 to 31st March '03 and 2nd April '03 to 30th April '03.

He is sincere and diligent in his duties.

He is not related to me.

(Signature)
(K. SUBRAMANIAN)
PRINCIPAL.
Principal
N.V. Lambul
Ukhru, Manipur

i/s

.....

TRUE COPY

Ad
Advocate

L. Surchand Singh

दूरभाष : (03794) : आफिस : 22530
घर : 22803

जवाहर नवोदय विद्यालय

मानव संसाधन मंत्रालय
शिक्षा विभाग, भारत सरकार
तवांग जिला तवांग
(अरुणाचल प्रदेश) पिन-790104



S.T.D. Code : 03794
PHONE : (O) : 22530
(R) : 22803

Jawahar Navodaya Vidyalaya

(Ministry of Human Resource
Development, Govt. of India)
Tawang District, Tawang

ARUNACHAL PRADESH, Pin-790104

संदर्भ संख्या 1-2/2003-04/JNVT(Estt)/519

दिनांक : 21.11.03

TO WHOM IT MAY CONCERN

This is to certify that Shri L. Surchand Singh
S/o Shri L. Tomchou Singh of Ngaikhong Khullen PO.&
District Bishnupur Manipur has been working in this
Vidyalaya since 07.07.2003 as PGT(Hindi) on contractual
basis in the consolidated salary of Rs.6000/- (Rupees
Six thousand) only per month.

He bears a good moral character and devoted to
his duty. I wish him all success in life.

(DEVENINDRA SINGH)

PRINCIPAL

PRINCIPAL
Jawahar Navodaya Vidyalaya
Tawang District, Tawang
Arunachal Pradesh, Pin-790104

TRUE COPY

Advocate

L. Surchand Singh

जवाहर नवोदय विद्यालय

मानव संसाधन विकास मंत्रालय
(रिजिस्ट्रेटेड विभाग) भारत सरकार
चुकिटोंग, पोस्ट वॉक्स नं० - 90
वोरखा (नागालैंड) पिन- 798631

F.No. 1/2/JNV/WKA/04-05/ ८४५

JAWAHAR NAVODAYA VIDYALAYA

Ministry of Human Resource Development

(Department of Education) Govt. of India

Chukitong: Post Box No-90

Wokha (Nagaland) Pin - 798631

Dated :- 26/09/2005.

To Whom It May Concern

This is to Certify that Shri. Laishram Surchand Singh S/o Shri L.Tomchou Singh of Village: Ngaikhong Khullen Disst: Bishnupur (Manipur) has been working as T.G.T Hindi since 10th August 2005 on contract basis in this Vidyalaya. He is hard worker and he bears a good moral character this certificate is issued on his request .

I wish for his bright future .

(Ravindra J. Narasai)
Principal

जवाहर नवोदय विद्यालय
Jawahar Navodaya Vidyalaya
चुकिटोंग, वॉक्स, भारत
CHUKITONG, WOKHA, NAGALAND

TRUE COPY

Ad
Advocate

L. Surchand Singh



JAWAHAR NAVODAYA VIDYALAYA
 LAMBUI(RAMVA).
 MINISTRY OF HUMAN RESOURCES DEVELOPMENT
(Department of Education)
 DISTRICT UKHRUL MANIPUR.

Ref. No. 2-3/2001-2002/JNVR/UKL/ 331-32

Dated. 6/8/02

16. L. Surchand Singh
 Ngaihong Khullen, Bishnupur.

Subject:- Appointment to the post of TGT(Hindi) on Contract basis.

Sir/Madam,

You are hereby appointed as a TGT(Hindi) on Contract basis at JNV
 Lambui(Ramva), Utkhrul District, Manipur as per reference No. 1-28/2002-C3/JNVRKH (IMPU)/1273 dt. 5/08/02

The following terms and conditions are given below:-

1. You will paid a consolidated pay of 5000/- (Rupees Five thousand only) per month as per the norms of the Samiti.
2. The appointment is given for 179 days from the date of joining in the post or till such time the regular incumbent join in the post or whichever is earlier.
3. You will not be entitle to any travelling allowances for joining the appointment.
4. The competent authority reserves the right to terminate your service any time within the period, if incase your service or your demeanor is considered not satisfactory. Other terms and conditions will be governed by the rules inforce in the Samiti from time to time.
5. You are required to produce the Degree/Diploma certificate, Age prove certificate etc.
6. You are required to sign an agreement in the prescribed profoma paper to be executed by the Principal of the respective Vidyalaya before joining the post.

If you accept the offer on the above terms and conditions you may join the Vidyalaya on or before 06-08-02.

Yours faithfully,

K. Subramanian

(K. Subramanian)
 PRINCIPAL
 JNV Lambui
 Utkhrul, Manipur

Copy to:-

1. The Officer Incharge, NVS Sub-Regional Office, Shilchar. for information please.
2. Concerned File.
3. P/F Concerned.
4. Account section.

TRUE COPY

Advocate

(K. Subramanian)
 PRINCIPAL

L. Surchand Singh



F.No.2-16/2002-NVS(SHR)

Dated: 24.06.2003.

REGISTERED POST

To,

Sh./Smt/Miss L. Surchand Singh
Ngakhong Khullen
P.O. Bishnupur - 795126

Subject: -Appointment to the post of TGT (Hindi) on long term/short
short term Contract basis.

Sir/Madam,

You are hereby offered a post of TGT (Hindi) on
contract basis at JNV, Thenzawl distt. Serchhip
State Mizoram on the following terms and conditions :-

1. You will be paid remuneration of Rs. 5000/-
(Five thousand) per month as per norms of the Samiti.
2. The contract appointment is given for period of 179 days from the date of joining in the post of TGT (Hindi) or till such time the regular incumbent joins in the post, which ever is earlier.
3. You will not be entitled to any travelling allowance for joining the contract appointment.
4. The competent authority reserves the right to terminate your services any time within the period and without any notice, if in case your service or your demeanor is considered not satisfactory. Other terms and conditions will be governed by the rules enforce in the Samiti from time to time.
5. You are required to produce the degree/diploma certificate of education, age certificate, etc. at the time of joining.
6. You are required to sign an agreement in the prescribed proforma on Rs. 10/- (rupees ten only) stamp paper to be executed by the Principal of the respective Vidyalaya before joining the post.
7. If you accept the offer on the above terms and conditions, you should report to the Principal JNV, Thenzawl distt. Serchhip positively on or after 3-07-03 but before 10-07-03 failing which the offer be treated as cancelled.

Yours faithfully,

SD
(D.HAZARIKA)
DEPUTY DIRECTOR

Copy forwarded to the Principal JNV, _____ Distt. _____ with a request to intimate the date of joining of the teacher immediately as and when he/she report for duty or otherwise and make a contract agreement.

TRUE COPY

Adv
Advocate

V.N.Rao
DEPUTY DIRECTOR

DAIRY 18A1

L. Surchand Singh

NAVODAYA VIDYALAYA SAMITI
REGIONAL OFFICE
NONGRIM HILLS SHILLONG-793003
(Ministry Of Human Resource Dev.
Department of Education)



Phone No. : 0364 -521363
Fax No. : 0364 -521362
email : navsam@sancharnet.in
nvsroshillong@rediffmail.com

F.No.2-16/2002-NVS(SHR)

Dated: 24.06.2003.

REGISTERED POST

To,

Sh./Smt/Miss L. Surchand Singh
L. Surchand Singh
Ngeizelong, Khullen,
P.O. Bishnupur, 795126.
Manipur.

Subject: -Appointment to the post of PGT(Hindi) on long term/short
short term Contract basis.

Sir/Madam,

You are hereby offered a post of PGT(Hindi) on
contract basis at JNV, TAWANG. distt. TAWANG

State Arunachal Pradesh on the following terms and conditions :-

1. You will be paid remuneration of Rs. 6000/- (Six thousand) per month as per norms of the Samiti.
2. The contract appointment is given for period of 179 days from the date of joining in the post of PGT(Hindi) or till such time the regular incumbent joins in the post, which ever is earlier.
3. You will not be entitled to any travelling allowance for joining the contract appointment.
4. The competent authority reserves the right to terminate your services any time within the period and without any notice, if in case your service or your demeanor is considered not satisfactory. Other terms and conditions will be governed by the rules enforce in the Samiti from time to time.
5. You are required to produce the degree/diploma certificate of education, age certificate, etc. at the time of joining.
6. You are required to sign an agreement in the prescribed proforma on Rs. 10/- (rupees ten only) stamp paper to be executed by the Principal of the respective Vidyalaya before joining the post.
7. If you accept the offer on the above terms and conditions, you should report to the Principal JNV, TAWANG. distt. TAWANG positively on or after _____ but before 10/7/03. failing which the offer be treated as cancelled.

JNV Taw Ph - 03794 -222530 (Off)

Yours faithfully,

TRUE COPY

*Ans
Advocate*

222803 (Res)

for
D.HAZARIKA
DEPUTY DIRECTOR

DEVENDRA SINGH

Princip

Copy forwarded to the Principal JNV, TAWANG. Distr. TAWANG. with a request to intimate the date of joining of the teacher immediately as and when he/she report for duty or otherwise and make a contract agreement.

DEPUTY DIRECTOR

L. Surchand Singh



F. 2-16/2005-NVS(SHR)/Pers

Dated : 18/7/05

The Principals,
Jawahar Navodaya Vidyalayas,
Manipur State.

Subject : Appointment of teachers on contract basis.

Sir,

The following teachers are to be appointed on contractual basis in the
Vidyalaya shown against their names:

Sl	Name of candidates	Designation	JNV where posted
1	Kavita Devi	PGT(Hindi)	Chandel
2	Kh. Babee Devi	PGT(Eng)	Ukhrul
3	Annie Chandam	PGT(Maths)	Thoubal
4	Ng. Nilakanta	PGT(Phy)	Chandel
5	Y. Sanatombi	PGT(Phy)	Thoubal
6	Ng. Raghumani	PGT(Phy)	UKhrul
7	Priya Kumar Elangbam	PGT(Chem)	Ukhrul
8	Ng. Lintholsana Chanu	PGT(Chem)	C.C. Pur
9	Ch. Sarat Ch. Singh	PGT(Geo)	C.C. Pur
10	Kh. Brojendra Singh	PGT(Eco)	C.C. Pur
11	Kh. Jarina	TGT(Hindi)	Chandel
12	S. Shanti Devi	TGT(Hindi)	W. Imphal
13	Y. Neena Devi	TGT(Hindi)	Thoubal
14	L. Surchand Singh	TGT(Hindi)	Bishnupur / Wokha
15	M.S. Gaichui Pamei	TGT(Hindi)	C.C. Pur
16	N. Ratna	TGT(Eng)	Chandel
17	Akham Ritesh Singh	TGT(Eng)	SENAPATI
18	M. Ranita Devi	TGT(Eng)	Ukhrul
19	Pebam Usharani Devi	TGT(Eng)	Thoubal (From PGT list)
20	M. Anita Devi	TGT(Eng)	C.C. Pur (From PGT list)
21	Kehi Goswami	TGT(S. St)	Thoubal
22	L. Pratap Singh	TGT(Maths)	Ukhrul
23	Santa Wiakham	TGT(Maths)	Thoubal
24	Nongthombam Panchamoni Devi	TGT(Maths)	Thoubal

26. *Departmental Head - BPR*

You are hereby request to issue appointment order on contractual basis
with a remuneration of Basic Pay + DA and appointment with a condition that
they are appointed for a period of 89 days or till regular incumbent joins in the
Vidyalaya whichever is earliest.

TRUE COPY

Adv
Advocate

Yours faithfully,

After fed by
Henry 2/06
Head Master
Govt. Girls High School

L. Serehanel Singh

**NAVODAYA VIDYALAYA SAMITI
REGIONAL OFFICE
NONGRIM HILLS SHILLONG-793003
(Ministry Of Human Resource Dev.
Department of Education)**



Phone No. : 0364 -2521363
Fax No. : 0364 -2521362
email : naysam@sancharnet.in
nvsroshillong@rediffmail.com

F.I-2/2005-NVS/SHR(Pers) / 2920
ROLL NO _____ (ENVELOPE NO. _____)

Dated: Jan 11/15 2006

44	LAISHRAM SURCHAND SINGH, S/O SH. L. TOMCHOU SINGH, NGAIKHUNG KHULLEN MAMANG, P.O BISHNUPUR, MANIPUR	5012220026
150		

Subject : Interview for the post of TGT(HINDI) in Navodaya Vidyalayas in North East Region on Direct Recruitment on Special Recruitment Drive

Sir/Madam,

With reference to your application for the post of TGT(Hindi) in Navodaya Vidyalaya Samiti in NE Region, you are requested to appear before the Selection Committee for interview at the place, date and time given below:

**PLACE: NAVODAYA VIDYALAYA SAMITI,
REGIONAL OFFICE,
NONGRIM HILLS,
NEAR NAGALAND HOUSE,
SHILLONG -793003**

DATE: 07/02/2006

TIME : 0800 HRS/1200 HRS

2. You are requested to produce the following documents at the time of interview

- i. Original certificates in support of Educational Qualifications and Date of Birth.
- ii. Original Marksheets of all the year of study in Graduation/other qualifying diploma/Post Graduation/Bachelor of Education (B.Ed) etc. clearly indicating subjects offered and marks obtained in each subject during each year of study.
- iii. If in the mark sheets for various years names of the subject offered are not given and in their place only code numbers of subjects are mentioned, in that case the candidates are required to produce a copy of key/certificate issued by the appropriate authority of the concerned University/Board indicating the code numbers along with names of the corresponding subjects.
- iv. In case grades are awarded in any examination instead of marks, the candidates are required to produce the formula for conversion of grade into marks duly certified by the authorities of the concerned University/Board

TRUE COPY

Ad
Advocate

L. Sarehord wife

v. In case you are claiming equivalence of your qualifications with the qualifications notified for appointment, you must bring relevant documents issued by any competent authority like Association of Indian Universities, concerned University/Board in support of your claim.

vi. SC/ST/OBC Certificates in original from the Competent Authority. OBC candidates should bring OBC Certificate only in the prescribed proforma, copy of which is enclosed.

vii. In case you belong to physically handicap category, original Medical Certificate issued by competent medical authority indicating the extent of handicap must be produced.

viii. One duly attested recent passport size photograph of the candidates.

ix. In case you are claiming age relaxation, you must bring necessary certificate issued by competent authority in support of your claim.

x. Certificate of experience in teaching in Senior Secondary/Intermediate level as mentioned in your application form, duly counter-signed by the concerned District Education Officer/Other Competent Authority.

xi. Any other document (in original) pertaining to eligibility for the post, as per laid down criteria of Samiti published in the advertisement.

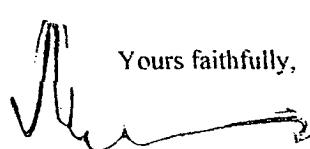
IMPORTANT

NOTE 1: You are also required to submit attested photocopies of each of the above stated documents at the time of interview. You must, therefore, bring one set of attested photocopies of all the above mentioned documents at the time of interview.

NOTE 2: You will not be allowed to attend interview if you fail to produce original certificates, mark-sheets and other documents mentioned at S.No. I, II, III, VI and VIII of Para-2 along with their attested photocopies at the time of interview.

3. Final selection of candidates for appointment will be made purely on the basis of merit and subject to fulfillment of all conditions for appointment to the post. This interview letter is being issued to you subject to the condition that you fulfill all the eligibility criteria stipulated for this post in the detailed advertisement published in Employment News dated **July 2-8, 2005 and July 9-15, 2005**. If any of the particulars furnished by you in the application is found incomplete or wrong or you are not fulfilling any of the laid down criteria for the post by cut-off date of 31st July 05 as stated in the advertisement or if you are found to have willfully suppressed any material information relevant to the consideration of your case, your candidature will be summarily rejected and you will not be interviewed without prejudice to any other action that may be taken in consequence thereof by the Samiti. In view of these, you must ensure that you possess the requisite qualifications and meet all other eligibility criteria before attending the interview.
4. No request for change in the date of interview will be entertained under any circumstances. Samiti reserves the right of postponing or deferring the date of interview. In such an eventuality intimation will be sent to you for which no claims will be entertained against cancellation charges of ticket or otherwise. In addition, you may be required to overstay (by not more than one day), for which you would be required to make your own arrangements at your own expenses.
5. No Traveling Allowance will be paid to you for attending the interview. However, unemployed SC/ST candidates will be paid second class rail second class rail fare or bus fare from the shortest route from Railway Station/Bus Stand, nearest to their home/place of residence or from which they should actually perform the journey (whichever is less) for attending the interview, to the place of interview and back to the same station provided the first 30 Kms in both cases is to be borne by the candidate. Reimbursement will be restricted to the fare in respect of the balance distance, exceeding 30 Kms for onward journey and also for return journey.

Yours faithfully,


(D. HAZARIKA)
DEPUTY COMMISSIONER

TRUE COPY


Advocate



NAVODAYA VIDYALAYA SAMITI

(An autonomous organisation under Ministry of HRD, Govt. of India)



ADMIT CARD FOR WRITTEN EXAMINATION FOR T.G.T. & MISCELLANEOUS CATEGORY OF TEACHERS

(Special Recruitment Drive for Appointments in North Eastern States and in the States of J&K & H.P.)

Name and Address of Candidate:

L AISHRAM SURCHAND SINGH
 S/o. L. TOMCHOU SINGH
 NGAIKHONG KHULLEN MAMANG
 P.O. BISHNUPUR (MANIPUR)
 795126

Roll Number

5012220026

Subject

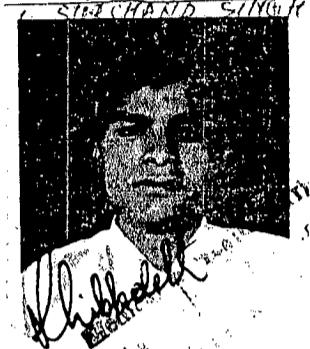
HINDI

Category

OBC /PH

Application
Reference No.Date & Time of
Examination20th Nov. 2005
(1.00 P.M. to 3.00 P.M.)

(Issuing Authority)

Photograph & Signature
of Candidate

Name and Address of Examination Centre:

K.V. LAMPHEL PAT -
 IMPHAL -

(Please see reverse of this Admit Card for Schedule of Examination & Important Instructions.)

TRUE COPY

sd/s

Advocate

L. Surchand Singh

36 NAVODAYA VIDYALAYA SAMITI

(An Autonomous Organisation of Ministry of Human Resource Development, Govt. of India)

A-39, KALASH COLONY, NEW DELHI-110048

ADMIT-CARD FOR APPEARING IN WRITTEN EXAMINATION FOR RECRUITMENT OF TRAINED GRADUATE TEACHERS, MISC. CATEGORY OF TEACHERS & REGIONAL LANGUAGE TEACHERS FOR NVS

ROLL NO. 8301010002

APPLICATION NO.: 274812

CENTRE CODE

8301



SUBJECT CODE

01

OPTION FOR REGIONAL LANGUAGE FOR SUBJECT PAPER
(Pl. refer instruction sheet)

La. Surchand Singh
Signature of Candidate
(To be signed in 1st Session)

PROJECT MANAGER (NVS)

Name and Address of Examination Centre :
KENDRIYA VIDYALAYA
IMPHAL NO 1
LAMPHELPAT
IMPHAL 795004

UPC NO.: 6180

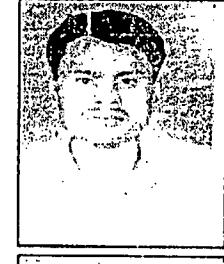
Name and Address of Candidate :
LAISHRAM SURCHAND SINGH
C/O LAISHRAM TOMCHOU SINGH
NGAIKHONG KHULLEN BPO
NGAIKHONG PO BISHNUPUR
795126

La. Surchand Singh

ADMIT - CARD FOR WRITTEN EXAMINATION FOR NVS RECRUITMENT

Name and Address of Candidate

Roll Number of Candidate



LAISHRAM SURCHAND SINGH
NGAIKHONG KHULLEN MANANG
PO. BISHNUPUR
NEAR BISHNUPUR
BISHNUPUR
MANIPUR

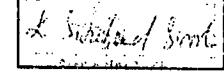
02870

1971010033

71050768

Name and Address of Examination Centre

HINDI



PANDU COLLEGE,
GUWAHATI - 12

Photograph and
Signature of Candidate

TRUE COPY

Surchand Singh

Project Manager
(NVS FOR RECRUITMENT)

Date of Birth: 10/08/2004

KENDRIYA VIDYALAYA SANGATHAN & NAVODAYA VIDYALAYA SAMITI

ADMIT CARD

FOR JOINT RECRUITMENT TEST

Name and Address of Candidate :

U. NO. :- 24500

Roll Number

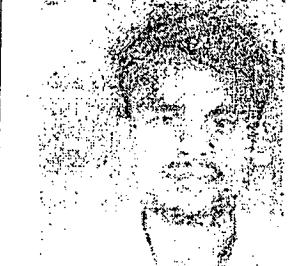
0501160001

Post/Post code applied for

TGT:Hindi(16)

Application Ref. No.

1600016



Name and Address of Examination Centre :

KENDRIYA VIDYALAYA
NARANGI
PO SATGAON
GUWAHATI
781027

05/01

Controller Examinations

Candidate's Photograph
and Signature as per
record

* Candidate must read important instructions and schedule (enclosed) for holding 1st stage multiple choice objective type examination

PTO

La. Surchand Singh

1	HINDI	5012220014	37	WIND	7912220611	795002	SAJAL SHANTI DEVI	08-Oct-78 OB	F	THANGMEIBAND	KHOMDRAK SELUNGBA LEIKAI	OPP-25 BRIT	IMPHAL P.O-LAMPHELPAT MANIPUR-795004	795004
2	HINDI	5012220019		THINGBAJAM RENUKA DEVI	05-Mar-75 OB		THINGBAJAM RENUKA DEVI	05-Mar-75 OB	F	SAGOLBOND MEI NO LERAK	IMPHAL	DIST-WEST IMPHAL	MANIPUR	
3	HINDI	5012220020		THONGAM SOMA DEVI	02-Jun-77 OB		THONGAM SOMA DEVI	02-Jun-77 OB	F	C/O-THONGBAM GOPAL SINGH	URIPOK BACHASPATI LEIKAI	CITY-IMPHAL	IMPHAL MANIPUR	795001
4	HINDI	5012220021		WAHENGbam DEBEN SINGH			WAHENGbam DEBEN SINGH		M	C/O-WANGAI WAHENGbam LEIKAI	IMPHAL WEST	P.O-WANGAI BAZAR	PS-WANGAI MANIPUR-	
5	HINDI	5012220024		LAISHRAM SURCHAND SINGH			LAISHRAM SURCHAND SINGH		M	S/o Sh. L. Tomchou Singh	NGAIKHUNG KHULLEN MAMANG	P.O BISHNUPUR, MANIPUR		
6	HINDI	5012220026		LAISHRAM SURCHAND SINGH			LAISHRAM SURCHAND SINGH		M	1-Jan-77 OB				
7	HINDI	6012220002		ANITA SINGH	01-Apr-77 OB		N S AVENUE			HAPPY VALLEY LANF	SILCHAR ASSAM-788005	788005		
8	HINDI	1072220014		ALKI DIWAKER	R.P. DIWAKER	20-Nov-05 SC	F	K.V. NTPC	ALOK NAGAR	DEBIYAPUR	DISTT. AURAIYA (UP)-206244	206244		
9	HINDI	1072220123		GAJENDRA SINGH	GIRRAJ PRASAD	08-Jul-83 SC	M	VPO- KHERLI GADASIA	TEHSIL. BAYANA	DISTT. BHARATPUR (RAJ.)-321028	321028			
10	HINDI	1072220126		GHAN SHYAM DAS	MATA DEEN	14-Aug-77SC	M	WARD -13 MOHALLA KAGDIWARA V. P. OTIJARA TEHSIL.		TIJARA DISTT ALWAR RAJ 301411	301411			
11	HINDI	1072220225		MANJU LATA	DEVINDER KUMAR	15-Dec-74 SC	F	C-23	KRISHI VIHAR	TITO MARG	GK-I	NEW DELHI - 110048	110048	
12	HINDI	1072220483		SURESH KUMAR	HUKAM CHAND	07-Aug-76SC	M	KAMAL CINEMA ROAD	OPP R.H. COMPLEX MALERKOTLA	DISTT. SANGRUR (PB)-148023			148023	
13	HINDI	1072220523		VIKASH MAHRA	SHANKAR LAL. VERMA	15-Oct-82 SC	M	SANGAWAS KA MOHILA	WORD NO - 18	NIM KA THANA DISTT - SIKAR (RAJSTHAN) 332713	332713			
14	HINDI	3032220017		BINDU RANI		14-Jul-79 SC	F	RAILWAY QT NO-571 A RB-II 3-BONGLOW TEHSIL	TOWN-ITARSI	DIST-HOSHANGABAD MP-461111	461111			
15	HINDI	3032220035		JAI KUMAR GAUR		25-Jun-76 SC	M	Q.NO-A/2/123	POST-ARJUNEPUR AREA-ARAKEN LINE	DIST-BURDWAN WB-713402	713402			
16	HINDI	3032220050		MAHESH PRASAD CHANGUTIYA		17-Sep-79 SC	M	JNV AMARKANTAK	DIST-ANUPPUR M.P-484886	484886				
17	HINDI	3032220054		MANOJ KUMAR	I.R ATHANKAR	31-May-75SC	M	LR ATHANKAR A/E MPER COLONY	C-6 RASULIYA ROAD	TOWN-HOSHANGABAD	DIST-HOSHANGABAD MP_461001			
18	HINDI	3032220057		MANORAMA KAUSHAL		05-Sep-78 SC	F	SHRI TIRATH NATH	B-59	NCL KHADIA PROJEE	AREA-KHADIA COLONY TOWN-SHAKTINAGAR	DISTT SONEBHAJRA	231222	
19	HINDI	3032220058		MAYA SHALIKRAM DEOGADE		10-May-77SC	F	AT+P.O-NAVEGAON KHAIRI TH PRASEONI PENCH		C/O-INV NAVEGAON KHAIRI PENCH	DIST-NAGPUR MAHARASTRA-441105			
20	HINDI	3032220074		PRAGATI JENA		13-Feb-80 SC	F	QR.NO-MA-7 GGP COLONY	AREA-RASULGARH	TOWN-BHUBANESHWAR	DIST-KHORDA ORISSA-751010	751010		
21	HINDI	3032220098		SAKAT USHA BHAGWAN		15-Jan-72 SC	F	KANARK VIHAR-B' WING FAIT NO-9	OPP. DESHMUKH BHAVAN	JALI ROAD	NASHIK ROAD DIST-NASHIK MAHARASTRA-422101			
22	HINDI	3032220101		SANJAY KUMAR GOUR		22-Dec-79 SC	M	Q.NO-A/2/123	POST ARJUNEPUR AREA-ARAKEN LINE	DIST-BURDWAN WB-713402	713402			
23	HINDI	3032220110		SHAKUNTALA KUMARI		25-Nov-71 SC	F	VILL.+POST-PAPRAUR	AREA-BARAUNI	CITY-BEGUSARAI	DIST-BEGUSARAI BIHAR-351210	351210		
24	HINDI	3032220119		SONU RAM SINGH	01-Jun-81 SC	M	S/O-RAM SINGH	D-1/42	ASHOK NAGAR SHAHDARA	DIST-NORTH EAST DELHI-110093	110093			
25	HINDI	4012220015		RUPSIKHA DEKA	UMA CHARAN MEDHI	30-Jun-71 SC	F	C/O-UMA CHARAN MEDHI	VILL-MUKALMUA	DIST-NALBARI ASSAM-781126	781126			
26	HINDI	4012220021		DEEPAK CHANDRA MALAKAR		31-Aug-71SC	M	C/O JAWAHAR NAVODAYA VIDYALAYA	SHPPA GUWAHATI					
27	HINDI	5012220003		CHANDAM BEDAMANI DEVI		01-Jan-78 SC	F	AWANG SEKMAI AWANG LEIKAI	KAJENGLIMA NEAR FOOTBALL GROUND	MANIPUR (IMPHAL WEST) -795136	795136			
28	HINDI	5012220011		NANGMAITHEM SOMENDRO SINGH		01-Jan-80 SC	M	KAKCHING TUREL WANGMA NING THOU PARENG		W/NO-4 THOUBAL	MANIPUR-795103	795103		
29	HINDI	5012220013		NGANGBAM BRINALINI		28-May-78SC	F	TENDONGYAN MAKLA LEIKAI		MANTRIPUKHRI-795002	795002			
30	HINDI	1072220016		ALMA NEELAM SORENG	EMIL. SORENG	19-Mar-80 ST	F	SARDHNA CHOWNI	SARDHNA	MERRUT UP-250342	250342			
31	HINDI	1072220064		BENI PRASAD MEENA	GANGA SAHAI MEENA	08-Aug-81 ST	M	VPO- THIKARIA	TEHSIL. SIKRAI VAYA MANPUR	DISTT. DAUSA (RAJ.)-303509.	303509			
32	HINDI	1072220137		GURMEET SINGH RAKHA RAM		17-May-78ST	M	VILLAGE KHANDA P.O. - KHILLIAN	TEHSIL. NALAGARH	DISTT. SOLAN (HP)-174101.	174101			
33	HINDI	1072220382		ROOP SINGH MEENA	KISHAN LAL MEENA	05-Dec-79 ST	M	C/O- SITA RAM SHARMA	PNO - 30 AGRSEN NAGAR	VISTAR TONK PHATAK JAIPUR DIST JAIPUR (RAJASTHAN)	302015			
34	HINDI	1072220486		SURESH KUMAR MEENA	MAHALA RAM MEENA	10-Dec-81 ST	M	VPO- SINGHANA	WARD NO. 15	MOH. MEENO KA SINGHANA	DISTT. JHUNJHUNU (RAJASTHAN)-333516.	333516		
35	HINDI	1072220532		VINOD KUMAR MEENA	HEERA LAL MEENA	15-Sep-81 ST	M	VPO- NAGALA MEENA	TEH- HINDAUN CITY	KARAULI RAJASTHAN-322230	322230			
36	HINDI	3032220036		JAI SINGH MEENA		18-Dec-74 ST	M	V. RAMBAS P. ANCHAE AREA-BASWA	DIST-DAUSA	RAJASTHAN-303323	303323			
37	HINDI	3032220042		KATARA DHARMENDRA BHAI THAVARAJI		01-Jun-74 ST	M	POST JESINGPUR TA BHILODA		DIST-SABARKANTHA GUJRAT-383245	383245			
38	HINDI	3032220080		RAGHUVEE PRASAD MEENA		13-Jan-79 ST	M	VILL-GAZIPUR	POST-KARIRI	THE-TODABHIM DIST-KARAULI RAJASTHAN-321611	321611			
39	HINDI	3032220096		RISHIKESH MEENA	GILASI RAM MEENA	20-Aug-82 ST	M	S/O-GILASI RAM MEENA	VILL+P.O-TAJPUR	GANGAPUR CITY DIST-SAWAIMADHOPUR RAJASTHAN-322202	322202			
40	HINDI	5012220004		GAICHU PANMEI		07-Jul-75 ST	F	KEIKHU RONGMEI POST-SINGJAMEI	DIST-EAST IMPHAL	MANIPUR-795001	795001			
41	HINDI	5012220008		N S CHRISTINA		31-Mar-77 ST	F	H/NO-27 NAGARAM B-BLOCK	P.O-LAMLONG	CITY-IMPHAL DIST-IMPHAL MANIPUR-795001	795001			
42	HINDI	5012220022		TUNAPUI KAMEI	YAIMA KAMEI	03-Mar-75 ST	F	C/O-YAIMA KAMEI KEIKUO KABUTI	IMPHAL EAST	MANIPUR				

RECRUITMENT OF TEACHERS

IN NAVODAYA VIDYALAYAS

It is for the information of all the candidates who had applied for the posts of PGTs, TGTs and Misc. Categories of teachers for Jawahar Navodaya Vidyalayas located in North Eastern Region, Kashmir Valley, Leh, Kargil, Poonch, Doda and Rajouri in J&K State & Lahaul Spiti and Kinnaur in H.P. for which written examination was conducted on 20th November, 2005.

TEACHERS BEING APPOINTED UNDER THIS RECRUITMENT DRIVE ARE REQUIRED TO SERVE IN NORTH-EASTERN REGION, J&K STATE AND HARD STATIONS IN H.P. FOR A MINIMUM PERIOD OF TEN YEARS.

RECRUITMENT OF TEACHERS FOR JAWAHAR NAVODAYA VIDYALAYAS LOCATED IN NORTH EASTERN REGION.

Interviews were conducted at Shillong from 6th February to 18th February, 2006. Click [here](#) to see the merit list. Offers of appointments will be sent by Regional Office, Shillong subject to availability of vacancies and eligibility of candidates.

RECRUITMENT OF TEACHERS FOR JAWAHAR NAVODAYA VIDYALAYAS LOCATED IN J&K STATE AND H.P.

Interview were conducted at Jawahar Navodaya Vidyalaya, Ganderbal, Distt. Srinagar (J&K) from 25th January to 2nd February, 2006. Click [here](#) to see the merit list. Offers of appointments will be sent by Regional Office, Chandigarh subject to availability of vacancies and eligibility of candidates.

Top

SPECIAL RECRUITMENT DRIVE OF TEACHERS FOR N.E. REGION

Sl. No.	Post	Subject	Cat.	Sl. No.	Roll No.	Name of candidate	Prov.	DOB	Birth	Sex	PH	Panel	Status
129	TGT	HINDI	GE	1	1072220013	AKHILESH KUMAR SINGH		10/6/1975		M			
130	TGT	HINDI	GE	2	3032220132	VIJAY MANI TRIPATHI		8/20/1982		M			
131	TGT	HINDI	GE	3	3032220107	SANTOSH KUMAR PANDA		7/23/1978		M			
132	TGT	HINDI	GE	4	4012220019	SHIVENDU KUMAR MISHRA		12/2/1970		M			
133	TGT	HINDI	GE	5	3032220088	RAKESH RANJAN		12/3/1978		M			
134	TGT	HINDI	GE	6	3032220106	SANTOSH KUMAR PAL			1/2/1977		M		
135	TGT	HINDI	GE	7	3032220121	SUNIL KUMAR		12/18/1970		M			
136	TGT	HINDI	GE	8	3032220039	JITENDRA PANDEY		1/1/1976		M			
137	TGT	HINDI	GE	9	1072220397	SANJAY KUMAR MISHRA		1/7/1976		M			
138	TGT	HINDI	GE	10	3032220075	PRAMOD KUMAR SINGH		1/1/1982		M			
139	TGT	HINDI	GE	11	3032220137	VINOD KUMAR UPADHYAY		2/6/1975		M			
140	TGT	HINDI	GE	12	3032220082	RAJESH KUMAR GUPTA		7/15/1972		M			
141	TGT	HINDI	GE	13	3032220045	KULDEEP JINDAL		4/5/1981		M			
142	TGT	HINDI	GE	14	1072220334	RAJESH TRIPATHI		6/5/1975		M			
143	TGT	HINDI	GE	15	4012220016	SANDESH KUMAR PANDEY		3/1/1975		M			

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144	TGT	HINDI	GE	16	3032220044	KRISHNA BIHARI RAI	3/1/1977	M
145	TGT	HINDI	GE	17	4012220008	JAHERUL ISLAM SIKDAR	3/1/1979	M
146	TGT	HINDI	GE	18	3032220063	NARENDRA KUMAR PANDEY	4/30/1976	M
147	TGT	HINDI	GE	19	1072220281	NIRBHAY KUMAR SINGH	12/15/1976	M
148	TGT	HINDI	GE	20	5012220012	NARENDRA SHARMA	10/24/1970	M
149	TGT	HINDI	GE	21	5012220001	ARIBAM CHETAN KUMAR SHARMA	4/1/1972	M
150	TGT	HINDI	GE	22	4012220002	ARCHANA KUMARI	11/9/1971	F
151	TGT	HINDI	GE	23	5012220016	NOORIBAM PRIYOKUMAR SINGH	2/1/1974	M
152	TGT	HINDI	GE	24	1072220090	CHHAVI PANDE	10/12/1979	F
153	TGT	HINDI	GE	25	1072220262	NARENDRA THAKUR	3/5/1972	M
154	TGT	HINDI	GE	26	4012220003	ARJUN J GAIKWAD	1/26/1976	M
155	TGT	HINDI	GE	27	3032220143	M S RITAMBHARA	7/2/1977	F
156	TGT	HINDI	GE	28	3032220076	PRASHANT KUMAR	3/1/1984	M PH
157	TGT	HINDI	GE	29	3032220141	YASHODHARA	7/5/1980	F
158	TGT	HINDI	GE	30	3032220060	NADAR PUSHPA ANIL KUMAR	1/18/1972	F
159	TGT	HINDI	GE	31	5012220017	RAJKUMARI RATNAKUMARI DEVI	2/1/1972	F
160	TGT	HINDI	GE	32	1072220339	RAKESH KUMAR	9/30/1980	M
161	TGT	HINDI	GE	33	3032220046	KUMARI ANUPAM GUPTA	3/1/1977	F
162	TGT	HINDI	GE	34	6012220001	ANAMIKA SHOME	11/17/1974	F RESERVE
163	TGT	HINDI	GE	35	3032220069	NIRUPAMA KUMARI	1/7/1963	F RESERVE
164	TGT	HINDI	GE	36	1072220164	K. JOGI MARTHANDA SRIDHAR	8/16/1976	M RESERVE
165	TGT	HINDI	GE	37	2012220035	RAVI KANT	9/10/1976	M RESERVE
166	TGT	HINDI	GE	38	3032220112	SHASHI KANT SINGH	10/8/1976	M RESERVE
167	TGT	HINDI	GE	39	4012220012	NANDINI DEB	1/8/1977	F RESERVE
168	TGT	HINDI	GE	40	3032220079	PRAVESH CHANDRA SAXENA	5/6/1972	M RESERVE
169	TGT	HINDI	GE	41	3032220128	VED PRAKASH SHARMA	10/2/1980	M RESERVE
170	TGT	HINDI	GE	42	3032220006	AMRISH GUPTA	12/15/1979	M RESERVE
171	TGT	HINDI	GE	43	1072220451	SONTAKKE BALAJI LAXMAN RAO	1/2/1981	M RESERVE
172	TGT	HINDI	GE	44	3032220043	KIRAN SHARMA	PROV. 4/13/1966	F RESERVE
173	TGT	HINDI	GE	45	1072220506	UMESH BHARDWAJ	6/10/1978	M RESERVE
174	TGT	HINDI	GE	46	4012220013	NOOR JAHAN BEGUM	11/19/1980	F RESERVE
175	TGT	HINDI	GE	47	4012220001	ANAND KUMAR PANDEY	7/1/1979	M PH RESERVE
176	TGT	HINDI	GE	48	4012220007	GITANJALI KALITA	6/1/1978	F RESERVE
177	TGT	HINDI	OB	1	1072220409	SANTOSH KUMAR	1/12/1976	M
178	TGT	HINDI	OB	2	5012220024	WAHENGbam DEBEN SINGH	2/1/1974	M
179	TGT	HINDI	OB	3	1072220443	SHRAVAN RAM	8/9/1982	M PH
180	TGT	HINDI	OB	4	3032220133	VIJAY SINGH DANGI	7/24/1979	M
181	TGT	HINDI	OB	5	3032220015	BHANU PRATAP	4/4/1977	M
182	TGT	HINDI	OB	6	3032220073	PAVAN KUMAR SINGH	6/22/1979	M
183	TGT	HINDI	OB	7	5012220021	THONGAM SOMA DEVI	6/2/1977	F
184	TGT	HINDI	OB	8	3032220103	SANTOSH	4/16/1973	M
185	TGT	HINDI	OB	9	6012220002	ANITA SINGH	4/1/1977	F
186	TGT	HINDI	OB	10	3032220059	MUKESH KUMAR	9/20/1979	M
187	TGT	HINDI	OB	11	4012220009	JAN MOHAMMED ANSARI	2/6/1972	M

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Advocate

L. Surendra Singh

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188	TGT	HINDI	OB	12	1072220536	VIR SINGH	5/1/1973	M
189	TGT	HINDI	OB	13	4012220014	RAJEEV KUMAR	1/15/1972	M
190	TGT	HINDI	OB	14	5012220014	NINGOMBAM USHAKIRAN DEVI	2/10/1979	F
191	TGT	HINDI	OB	15	5012220015	NONGTHOMBAM BROJENDRO SINGH	2/1/1972	M
192	TGT	HINDI	OB	16	5012220026	LAISHRAM SURCHAND SINGH	1/1/1977	M PH
193	TGT	HINDI	OB	17	5012220007	M. RADHESANA	4/3/1977	F
194	TGT	HINDI	OB	18	5012220005	KHOIBAM JERINA	11/3/1977	F RESERVE
195	TGT	HINDI	OB	19	3032220051	MANISH KUMAR	4/1/1972	M RESERVE
196	TGT	HINDI	OB	20	4012220017	SATYAJIT SAHA	7/4/1976	M RESERVE
197	TGT	HINDI	OB	21	5012220010	NAMEIRAKPAM RENUBALA CHANU	4/1/1975	F RESERVE
198	TGT	HINDI	OB	22	5012220006	LAIMAYUM PREMLATA SHARMA	2/1/1971	F RESERVE
199	TGT	HINDI	OB	23	3032220114	SHEeba RAVEENDRAN	5/12/1975	F RESERVE
200	TGT	HINDI	OB	24	1072220162	JITENDRA KUMAR	5/1/1977	M RESERVE
201	TGT	HINDI	OB	25	1072220145	HEM CHANDRA	7/10/1979	M RESERVE
202	TGT	HINDI	OB	26	1072220516	VIDYOTTMA	8/1/1983	F RESERVE
203	TGT	HINDI	OB	27	5012220019	SALAM SHANTI DEVI	10/8/1978	F RESERVE
204	TGT	HINDI	OB	28	3032220072	PATIL DADABHAI SANTOSH	1/1/1979	M RESERVE
205	TGT	HINDI	OB	29	3032220099	SANJAY KUMAR	5/25/1970	M RESERVE
206	TGT	HINDI	OB	30	4012220010	LAKHINDRA KUMAR	2/1/1983	M RESERVE
207	TGT	HINDI	OB	31	1072220361	RANVIR KUMAR	1/19/1975	M PH RESERVE
208	TGT	HINDI	OB	32	4012220018	SEENA K K	5/4/1971	F RESERVE
209	TGT	HINDI	OB	33	5012220002	ARIBAM SOBITA	4/2/1973	F RESERVE
210	TGT	HINDI	OB	34	4012220004	ASHOK KUMAR	10/1/1966	M RESERVE
211	TGT	HINDI	SC	1	3032220050	MAHESH PRASAD CHANGUTIYA	9/17/1979	M
212	TGT	HINDI	SC	2	3032220074	PRAGATI JENA	2/13/1980	F
213	TGT	HINDI	SC	3	1072220014	ALKA DIWAKER	11/20/2005	F
214	TGT	HINDI	SC	4	3032220035	JAI KUMAR GAUR	6/25/1976	M
215	TGT	HINDI	SC	5	1072220523	VIKASH MAHRA	10/15/1982	M
216	TGT	HINDI	SC	6	5012220013	NGANGBAM BRINALINI	5/28/1978	F
217	TGT	HINDI	SC	7	3032220100	SANJAY KUMAR GOUR	12/22/1979	M
218	TGT	HINDI	SC	8	3032220098	SAKAT USHA BHAGWAN	1/15/1972	F
219	TGT	HINDI	SC	9	3032220057	MANORAMA KAUSHAL	9/5/1978	F
220	TGT	HINDI	SC	10	1072220126	GHAN SHYAM DAS	8/14/1977	M
221	TGT	HINDI	SC	11	5012220003	CHANDAM BEDAMANI DEVI	1/1/1978	F RESERVE
222	TGT	HINDI	SC	12	3032220110	SHAKUNTLA KUMARI	11/25/1971	F RESERVE
223	TGT	HINDI	SC	13	1072220123	GAJENDRA SINGH	7/8/1983	M RESERVE
224	TGT	HINDI	SC	14	3032220054	MANOJ KUMAR	5/31/1975	M RESERVE
225	TGT	HINDI	SC	15	5012220011	NANGMAITHEM SOMENDRO SINGH	1/1/1980	M RESERVE
226	TGT	HINDI	SC	16	1072220225	MANJU LATA	12/15/1974	F RESERVE
227	TGT	HINDI	SC	17	3032220058	MAYA SHALIKRAM DEOGADE	5/10/1977	F RESERVE
228	TGT	HINDI	SC	18	4012220015	RUPSIKHA DEKA	6/30/1971	F RESERVE
229	TGT	HINDI	SC	19	3032220017	BINDU RANI	7/14/1979	F RESERVE
230	TGT	HINDI	ST	1	1072220064	BENI PRASAD MEENA	8/8/1981	M

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Advocate

Phy fund is full

L. Surchand Singh

To

The Commissioner,
Navodaya Vidyalaya Samiti

Subject :- REQUEST FOR TO GIVE POSTING LETTERS.

Dear Sir,

With reference to your advertisement in Regional News Paper a direct recruitment for "Special Recruitment drive for Recruitment of teaching for Vidyalaya located in the state North Eastern Region."

I also apply in the T.G.T. Hindi and selected written exam twenty No. in the OBC list Roll No. 5012220026. Again I have selected in interview in the 16th No. OBC PH Categories according to top list.

AS WELL AS ONLY EDUCATIONAL QUALIFICATION :

01.	Matric	BOSEM	-	1992
02.	10+2	CHSEM	-	1994
03.	B.A.	M.U.	-	1997
04.	M.A. Hindi	M.U.	-	1999
05.	Rastravasha Kovid	R.P.S. Wardha	-	1989 (equivalent to 10+2)
06.	Rastravasha Ratna	R.P.S. Wardha	-	1994 (equivalent to B.A.)
07.	Hindi Shikshan Parangat (B.Ed)	M.U.	-	1996 (B.Ed.)

CO-CURRICULAR ACTIVITIES :

01.	Enrichment Course in Agra	:	2-4-1997 to 17-4-1997
02.	Workshop for Non-Hindi Neo Hindi Writers from in Imphal.	:	16-11-1998 to 23-11-1998
03.	Workshop for Non-Hindi Neo Hindi Writers from in Payyanur, Kerala.	:	12-9-2000 to 19-9-2000

TEACHING EXPERIENCE J.N.V. ONLY :

01.	Jawahar Navodaya Vidyalaya Ramva Ukhru Manipur	:	6-8-2002 to 30-4-2003 (T.G.T. Hindi Contract)
02.	Jawahar Navodaya Vidyalaya Tawang (A.P)	:	7-7-2003 to 31-3-2004 (P.G.T. Hindi Contract)
03.	Jawahar Navodaya Vidyalaya Wokha Nagaland	:	10-8-2005 to 31-3-2006. (T.G.T. Hindi Contract)

Having passed these all categories, I would like to grant posting letter and would like to mention it also that, all the selected candidates whose qualified in the top list above and below my serial No. were also already got their posting.

I therefore, request you to kindly grant my posting with charge of duty, I hope my application will received your kind and sympathetic consideration.

Hoping to receive a favourable response.

TRUE COPY

pkd
Advocate

Contact No. 09436289639

Yours faithfully,
Laishram Surchand Singh
Of 7-8-06
(LAISHRAM SURCHAND SINGH)

L. Surchand Singh

Central Administrative Tribunal
12 MAR 2007

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI

Filed by the Respondent Nos. 2 and 3.
By Mr. R.S. Choudhury, Advocate
8/3/07

ORIGINAL APPLICATION NO.247/2006

IN THE MATTER OF :

O.A. NO. 247/2006

Shri L.Surchand Singh

..... Applicant

-Vs-

Union of India & Ors.

... Respondents.

IN THE MATTER OF :

A Written Statement filed on behalf of the

Respondent Nos. 2 and 3 in the aforesaid

Original Application.

WRITTEN STATEMENT

I Shri Debananda Hazarika aged about 56 years, presently serving as the Deputy Commissioner, Navodaya Vidyalaya Samiti, Regional office, Nongrim Hills, Shillong, Meghalaya- 783003, do hereby solemnly affirm and state as follows:-

1. That I am the Deputy Commissioner, Navodaya Vidyalaya Samiti, Shillong, Meghalaya and I have been impleaded as the respondent No.3 in the said Application and as such, I am fully acquainted and well conversant with the facts and circumstances of the instant case and competent to swear this affidavit. I have been duly authorised to swear this Affidavit on behalf of the Respondents No.2
2. That save and except the statements made in the Original Applicant, which have been specifically admitted herein below, the rest shall be deemed to have been denied by the answering Respondents.

✓ 3. That, prior to contending the statements and averments made in the Original Application, the Deponent begs to place the following facts for due consideration of this Hon'ble Tribunal: (i) That the Navodaya Vidyalaya Samiti issued an advertisement in the month of July 2005 for Special Recruitment Drive for the Vidyalayas located at the States of North Eastern ~~Region~~. As per the said advertisement candidates were to be recruited for the post of Teachers (PGT, TGT, Miscellaneous category) on direct recruitment basis. For the post of TGT, the educational qualification as envisaged in the advertisement were-

TGT: Four year integrated degree course of Regional College of Education of NCERT with minimum 50% marks in relevant subject as well as in the aggregate.

OR

A bachelor degree or equivalent from recognized University with 50% marks in concerned subject and in aggregate with subject combination as follows:-

Sl. No.	Post	Subject
I	TGT Hindi/English	Hindi/English as elective subject at degree level respectively.

Besides the above qualifications a B.Ed. Degree from a recognized University were also a primary requisite along with competence to teach through English or Hindi.

A copy of the said advertisement is annexed herewith and marked as ANNEXURE-'A'

(ii) That subsequent to such advertisement a total of 282 applications were received for the post of TGT (Hindi). The applicant was one such candidate. Accordingly, a written test was held on 20.11.2005 and a total

number of 190 candidates were selected in the said written test. Out of 190 candidates who were then called for interview between 06.02.2006 to 18.02.2006, only 111 were selected in the following manner:-

(1)	General Category	-	48
(2)	Other Backward Classes	-	34
(3)	Schedule Caste	-	19
(4)	Schedule Tribe	-	10
<hr/>			Total 111

iii) It is further pertinent to mention herein that a total number of 5 physically handicapped persons had qualified the written test, out of which 4 physically handicapped persons have been appointed, whereas the candidature of one person has been rejected, who is the Applicant himself. It is pertinent to state that the 3 out of the 4 physically handicapped persons who have been given appointment, were placed above the applicant in the select list so prepared and were also duly qualified. The said 3 candidates were at Sl. No.156, 175 and 179 whereas the name of the applicant figured at Sl. No.192. The 4th physically handicapped candidate who has been given appointment subsequently, was although placed below the Applicant, however he possessed the requisite qualifications and therefore has been granted appointment.

A copy of the select list has been annexed as

ANNEXURE -A8 of the Original Application.

iv) That as per the own admission of the Applicant, the subject opted for by him in the 3 year degree course did not include Hindi as an 'elective subject'. As such, the applicant did not fulfill the basic primary requirement as envisaged in the advertisement issued in July 2005. The said fact is borne out of the application form so submitted by the applicant before the Navodaya

Vidyalaya Samiti. Hence the Scrutiny Committee did not find him fit to be appointed as TGT (Hindi) on a regular basis and his candidature was accordingly disqualified.

A copy of the said application form so submitted by the applicant is annexed herewith and marked as ANNEXURE-'B'

v) That, the aforesaid facts clearly reveal that the applicant does not possess the requisite qualification to be appointed ~~on~~ regular basis, to the post of Trained Graduate Teacher in Hindi and as such the claim of the applicant cannot be considered the same being misconceived.

4. That, the statements made in paragraph 1 are denied by the Deponent and the Deponent further reiterate the statements made in paragraph 3 herein above.

5. That, with regard to the statements made in paragraphs 2 and 3 of the Original Application the Deponent has no comments to offer.

6. That, with regard to the statements made in paragraph 4 (i) of the Original Application the Deponent states that Rastrabhasa Ratna Degree in Hindi is a one year degree course only whereas the Samiti specified in the advertisement that for TGT (Hindi) one should have Hindi as a selective subject in the 3 years degree course. Hence the Applicants claim is not justified. It is further pertinent to mention herein that the Applicant possesses 'Hindi Ratna Degree'. As per the Circular dated 18.02.1970 of the Rastrabhasa Prasar Samiti, Government of India, the examination which have been granted recognition are not to be considered to be equivalent to the degree as shown in below:-

Degree Granted Recognition

- (1) Parichay
- (2) Kovid
- (3) Ratna

Equivalent Examination in Hindi

- S.S.C.
- Inter
- B.A.

The said Notification categorically clarifies that the Hindi Ratna Degree is not to be considered as equivalent to a degree of B.A. Be it further stated that the Applicant had procured a total of 44.71 percentage marks in the said Ratna Hindi Examination whereas the requirement as per the advertisement dated July 2005 was a minimum 50% mark in the subject at the Degree level.

The Deponent craves leave of this Hon'ble Tribunal to produce a copy of the Notification dated 18.02.1970 as and when deemed essential by the Hon'ble Tribunal.

7. That, with regard to the statements made in paragraphs 4 (ii), 4(iv) and 4(v) of the Original Application, the Deponent does not admit any statement which is not borne out of records.
8. That, with regard to the statements made in paragraph 4 (iii) of the Original Application, the Deponent states that the appointments of the Applicant so made earlier were purely on contractual basis and not on regular basis. In this context the Deponent once again reiterates the fact that the Deponent does not posses the requisite qualification to be appointed on regular basis.
9. That, with regard to the statements made in paragraph 4 (vi) of the Original Application, the Deponent states that the ~~Applicant~~ was not given appointment due to non-fulfillment of educational qualification criteria as per the requirement of the Navodaya Vidyalaya Samiti.
10. That, those statements made in paragraphs 5(i), 5(ii), 5(iv), 5(v), 5(vi) and 5(vii) the Deponent has no comments to offer.
11. That, with regard to the statements made in paragraph 5(iii) of the Original Application, the Deponent states that the Applicant's appointment in various places was on contractual basis, which was only for a short period. As such, his claim for the regular appointment without the requisite qualification is not justified and cannot hold sway.

12. That, with regard to the statements made in paragraphs 6 and 7 of the Original Application, the Deponent has no comments to offer.

13. That, with regard to the statements made in paragraph 8(i), 8(ii) and 8(iii) of the Original Application, the Deponent reiterate the statements made in paragraph 3 hereinabove.

14. That, with regard to the statements made in paragraphs 9 and 10 of the Original Application, the Deponent has no comments to offer.

15. That, in view of the facts and circumstances narrated herein above it is evident that the Applicant, not being eligible to be appointed to the post Trained Graduate Teacher (Hindi), cannot claim any relief in equity. None of the ground so averred to, in the Original Application are legally tenable ground and as such the reliefs so sought for by the Applicant cannot be acceded to. The Original Application is accordingly liable to be dismissed at the threshold.

VERIFICATION

I, Shri Debananda Hazarika aged about 56 years, presently serving as the Deputy Commissioner, Novodaya Vidyalaya Samiti, Regional office, Nongrim Hills, Shillong, Meghalaya- 783003, do hereby verify that the statements made in paragraphs 1, 2, 3 (partly), 4, 5, 6 (partly), 7, 8, 9, 10 to 15 of the written statement are true to my knowledge and those made in paragraphs 3 (partly), 6 (partly)..... are true to my knowledge derived from records and rest are my humble submission before this Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this verification on this 8th Day of March, 2007.

Debananda Hazarika

DEPONENT

NAVODAYA VIDYALAYA SAMITI

(An autonomous organization under Ministry of HRD, Deptt. of Education Government of India) Regional Office, Shillong

SPECIAL RECRUITMENT DRIVE FOR RECRUITMENT OF TEACHING FOR
VIDYALAYAS LOCATED IN THE STATES OF NORTH EASTERN REGION

Navodaya Vidyalaya Samiti, Regional Office, Shillong invites applications in prescribed format, from eligible Indian Nationals for filling up of vacancies and for drawing a panel of candidates for the posts of teachers (PGT, TGT & Misc. Category) on DIRECT RECRUITMENT basis in the Jawahar Navodaya Vidyalaya (hereafter JNV) located in North Eastern States. The selected candidates will be posted to JNVs and will have to serve beyond 10 years in these Vidyalayas.

PART - I

Name of Posts :-

- (a) Post Graduate Teachers (PGT) in English, Hindi, Physics, Chemistry, Mathematics, Economics, Biology, History, Geography and Commerce.
- (b) Trained Graduate Teachers (TGT) in Hindi, English, Mathematics, Social Studies and Science.
- (c) Misc. Category of Trained Graduate Teachers (TGT Misc.) in Art, Music, Physical Education (Male & Female) and Library Science.

Pay Scale :

- (i) PGT - Rs. 6500-200-10,500
- (ii) TGT and TGT (Misc.) - Rs. 5500-175-9000

Upper Age Limit :

- (i) PGT - 40 years as on 31.7.05
- (ii) TGT - 35 years as on 31.7.05
- (iii) TGT (Misc.) 30 years as on 31.7.05

Educational Qualifications :

PGT: (a) Masters degree in concerned subject with minimum 50% marks from recognized University.
(b) B.Ed or equivalent from recognized University
(c) Proficiency in teaching through English and Hindi language.

DESIRABLE: Experience of teaching in relevant subject as TGT in recognized schools, Experience of working in Residential school, Knowledge of Computer.

TGT: (a) Four year integrated degree Course of Regional College of Education of NCERT with minimum 50% marks in relevant subject as well as in the aggregate
OR

A bachelor degree or equivalent from recognized University with 50% marks in concerned subject and in aggregate with subject combination as follows :-

Sl. No.	Post	Subject
(a) 1.	TGT Hindi/English	Hindi/English as elective subject at degree level respectively.
2.	TGT Maths	Physics, Chemistry, Maths at degree level.
3.	TGT Science	Botany, Zoology, Chemistry in degree level.
4.	TGT Social Studies	History or Geography plus any two subject from History, Geography, Economics, Political Science.

(b) B.Ed or equivalent from recognized University
(c) Competent to teach through English and Hindi/concerned Regional language as the case may be (Regional Language option to be given in the application)

DESIRABLE: Working in Residential school and knowledge of Computer desirable.

TGT (Misc.)
Art Teacher: (a) Five years recognized diploma in any discipline of Fine art after passing Class X Exam.

OR

Post Graduate degree in Drawing and Painting, Fine Art from a recognized University/institution. (Degree of Bachelor of fine arts after Class XII will be considered as equivalent to 5 years diploma in Fine Art after Class X)

DESIRABLE: B.Ed degree, working knowledge of English and Hindi or other Regional language and Experience of working in Residential School desirable.

Music Teacher: Five years study in Music Institution equivalent to Graduate/Post Graduation from recognized University/Institution.

OR
Bachelor degree in Music from recognized University and B.Ed.

OR
Higher/Senior Secondary with anyone of the following :
Sangeet Visharad of Gandarva Mandal, Bombay or Bhatkhande Sangeet Vidyapeeth, Lucknow or Indira Kala Sangeet Vishwa Vidyalaya, Khairagarh (MP) or Sangeet Prabhakar Examination of the Prayas Sangeet Samiti, Allahabad.

OR
Following Degree/Diploma awarded by Pracheen Kala Kendra Chandigarh.
(i) Sangeet Bhaskar with Graduation in any discipline.
(ii) Sangeet-Nritya Bhushan with Graduation in any discipline.
(iii) Sangeet Bhushan or Sangeet Nritya Visharad with Class XII or equivalent.

DESIRABLE: Working knowledge of English/Hindi/Regional Language, Experience of working in Residential school desirable.

Physical Education Teacher:
(a) BPED from Recognised institution
(b) DPED (minimum one year academic session) with admission qualification at least Graduate of a recognized university.

DESIRABLE: Working knowledge of English/Hindi/Regional Language and Residential school Library Science.
(a) University(Recognized)degree in Library Science.

OR
Graduate with one year Diploma in Library Science from Recognized institution

DESIRABLE: Working knowledge of English/Hindi/Regional Language and Residential school.

PART - II

Mode of Selection

1. The Cut-Off date for determining various eligibility criteria (Educations, qualification, age limit etc.) will be 31.7.2005. Applicants must satisfy about their eligibility as on 31.7.2005 before applying.
2. Relaxation in the upper age limit (as given against each category of post above), will be admissible as per rules.
3. The interviews for recruitment to the above mentioned posts will be held at Guwahati OR Shillong.
4. Candidates short listed for interviews will be sent individual interview call letters. No candidate will be permitted to appear in the interview without the call letter.

5. The decision of the Samiti about the mode of selection to the above posts and eligibility conditions of the applicants for Interview shall be final and binding. No correspondence will be entertained in this regard.

HOW TO APPLY

1. Last date of receiving application is 20th July, 2005.
2. Applications must be submitted in the prescribed format published as annexure to this advertisement. All candidates must attach attested copies of their educational qualification certificates, mark-sheets and other certificates such as experience, OBC, SC & ST category certificates etc. A recent passport size photograph of the candidate must be pasted in the space provided. Only those OBC categories which are recognized by GOI will be considered for appointment under OBC category.
3. Application must be accompanied by a non-refundable fee of Rs. 250/- (Rupees Two hundred and fifty only) in the form of demand draft valid for 6 months (3 months in the case of locally drawn pay orders) in favour of "Navodaya Vidyalaya Samiti" payable at State Bank of India, Shillong.
4. No fee is required to be paid by candidates belonging to SC/ST/Physically Handicapped and Ex-servicemen categories.
5. Candidate must write on the envelope in which he/she sent application as - Application for the Post of _____ in Capital Letters.
6. Duty filled in application, complete in all respect must reach by ordinary post only, latest by 20th July, 2005 at the address given below.

DEPUTY COMMISSIONER,
NAVODAYA VIDYALAYA SAMITI,
NONGRIM HILLS
(NEAR NAGALAND HOUSE)
SHILLONG - 783 003, (MEGHALAYA)

Application sent at any other addresses will not be considered.

GENERAL INSTRUCTIONS TO THE CANDIDATES

1. The Samiti may take up the verification of eligibility of the candidate at any point of time prior to or after the completion of the selection process. If it is found that the candidate is not eligible his/her candidature shall be summarily rejected.
2. Any dispute with regard to this recruitment will be subject to the court having its jurisdiction in Guwahati only.
3. Selected candidates are liable to be posted only in the JNVs located in States of North-East Region. For appointment to the post of TGTs (other than TGT (Hindi & English), the candidates are likely to be posted in the same state where the concerned regional language opted by the candidates is spoken.
4. Selected candidates will initially be on probation for a period of two years, which can be extended at the discretion of the competent authority.
5. In case of any discrepancy or variation in the translated version of this advertisement is found in Hindi or any other language, the text provided in the English version will be treated as final.

Continued on page 62

CERTIFIED TO BE TRUE COPY

ADVOCATE

NAVODAYA VIDYALAYA SAMITI: SHILLONG REGION
SPECIAL RECRUITMENT DRIVE 2005

APPLICATION FOR THE POST OF TGT - H.N.D.U.

Date of interview: 07-02-06 Registration No. HIN/032

1. Candidate's Name (in BLOCK LETTERS): LAISHRAM SURCHAND SINGH

2. Father's/Husband's Name (in BLOCK LETTERS): LAISHRAM TOMICHOU SINGH

3. Mailing address of candidate with Name: LAISHRAM SURCHAND SINGH

S. TOMICHOU SINGH, NGAIKHONG RHAULLEN MAMMAIN, N.O.
TSI SHNUAPUR, MANIPUR.

Cc. Telephone No. (With STD Code): 0385-2455619 / 03877-2073101

4. Male/Female 5. Date of Birth: 01-01-1977 Age as on 31/7/2005: 28 yrs - 6 months

Category-1 : SC/ST/OBC/Woman/Blind/Physically Handicapped:

7. Whether Age relaxation claimed. If so, Indicate category: No

8. Marks in Graduation :- BA/BSC/ B.A -

Course of study	1 st year		2 nd Year		3 rd Year		Total marks obtained	Maximum Marks
1. D. C.	Subject offered	% of marks	Subject	% of marks	Subject	% of marks	610	1200
	Edn I	60	Pol.Sc. I	31	Edn. II	52	-	-
	Pol.Sc. I	56	Pol.Sc. II	45	do V	58	-	-
	M.M. I	59	Edn II	63	- VI	42	-	-
	II	55	III	41	- VII	77	-	-

9. Academic/Professional/Other Qualifications: (Beginning from + 2 stage) : (Grades to be converted to percentage)

Name of Examination Degree/Diploma passed (As on 15.07.2005) Mention exact nomenclature.	Board/University	Year of passing	Total Marks obtained	Maximum Marks	Duration of Course (in years)	% of marks*	For office use only
HSSLC	CHSEMP	1994	253	500	2 yrs	50.6	
Graduation	M.U. WAROHA	1997 1999	610 251	1200 600	3 yrs 1 yrs	50.10 41.67	
Post Graduation	M.U.	1999	527	1000	2 yrs	52.7	
B.Ed	M.U.	1996	530	900	2 yrs	58.8	

10. Teaching Experience

Name of the Institution	Whether		Post held	Period		No. of years
	Non Residential (Yes/No)	Residential (Yes/No)		From	To	
N.G.H.S.H.C.U.	Yes	No	Hmst./grad	3/2/97	30/4/02	5 yrs
S.N.U.		Yes	TGT/PGT	6/8/03	Continue	3 yrs

11. (a) Are you able to teach through: English/Hindi - Yes Both of them.

(b) Regional language out of those mentioned in advertisement (please specify) - Manipuri

12. Do you have knowledge of Yes/No
Computer Operations

DECLARATION:

All the information given above are true to the best of my knowledge. In case of any false information furnished I am liable to action deemed fit against me. If selected I shall render service in North East at least for 10 years.

CERTIFIED TO BE TRUE COPY


ADVOCATE

FOR OFFICE USE ONLY

We have checked all documents of the candidates and found the following to report:

1. Qualification - As per Samiti norms/ Not as per Samiti norms.

2. Age - As required by Samiti/Overage/Underage

3. Caste Certificate: Proper/ improper/Not submitted

4. Experience - (a) Residential 3 yrs

(b) Non Residential —

TOTAL 03 yrs

5. Any other observation: D Q

Signature of the Scrutiny Committee

1.
2.
3.
4.

CERTIFIED TO BE TRUE COPY
S. K. DIXIT
ADVOCATE

25 JUN 2007

গুৱাহাটী বায়োপীঠ

In the Central Administrative Tribunal :

Guwahati Bench.

(An application Under Section 19 of the
Administrative Tribunal Act 1985)Original Application NO. 247 of 2006.

Shri Laishram Surchand Singh. . . . Applicant.

- Versus -

The Union of India & Ors. . . . Respondents.

I N D E X

Sl. No.	Annexure	Particular	Pages
1.		Rejoinder Affidavit	: 1- 5
2.	Annexure-A/10	Hindi version Notification dt. 18-2-1970.	: 6-7
3.	Annexure-A/11	Equivalency Certificate issued by the Principal, Hindi Teachers Training College, Imphal	: 8-12
4.	Annexure-A/12.	Representation dt. 11-10-2006 preferred by the applicant.	: 13-14

Dated

The June, 2007.

N. Jotendro Singh
(N. JOTENDRO SINGH)

Counsel for the applicant.

63
filed by the applicant
through N. Thobha Singh
22/06/07

In the Central Administrative Tribunal :
Guwahati Bench.

(An application Under Section 19 of the
Administrative Tribunal Act 1985)

Original Application NO. 247 of 2006.

Shri Laishram Surchand Singh. Applicant.

- Versus -

The Union of India & Ors. Respondents.

IN THE MATTER OF :

A rejoinder affidavit on behalf of the
applicant in reply to the written statement
filed by the Respondent No. 3.

I, Laishram Surchand Singh, S/o. L. Tomchou Singh, aged
about 29 years old, a resident of Ngai khong Khullen Mamang, P.O.
Bishnupur, Manipur State, do hereby solemnly swear and affirm as follows.

1. That I am the applicant in the aforesaid O.A. No. 247 of 2006
and I have gone through the contents of the written statement filed on
behalf of the Respondent No. 2 and 3 and knowing fully about the contents
of the same I am competent to give my reply as follows.
2. That I say that save and except those paras which are specifically
admitted hereinbelow I deny all the averments and submissions made by
the respondent No. 3 made on behalf of the Respondent No. 2 and 3.
3. That with reference to para No. 1 and 2 of the written statement,
I have nothing to submit.
4. That with reference to para No. 3 of the written statement, I
beg to submit that I am quite eligible as per the advertisement issued by
the competent authority at Anneuxre-A. As per the Notification issued
by the Ministry of Human Resource Development published in Hindi
version, it is specifically mentioned as follows :

Contd..2/-

L. Surchand Singh

64
Filed by the
applicant through
Surchand Singh
N. Mohan Singh
2006

"Examination equivalency : As per the Notification No. F/7/50/69-H-1, 18th February, 1970 issued by the Ministry of Human Resource Development the equivalency examination of various Hindi subjects conducted by the Rastrabhasha Prachar Samiti, Wardha are given as follows: (Equivalency of Hindi subjects with other academic qualifications).

Rastrabhasha Parichei - H.L.C. or S.S.C.

Rastrabhasha Kovid - Inter (P.U.C.)

Rastrabhasha Ratna - B.A.

Any Govt. jobs including Banking jobs can be applied after passing such examinations.

While calling teachers in the North Eastern States those candidates, who have passed the aforesaid examination shall be given preferential treatment for such appointment".

The said quotations have been translated from the Hindi version Notifications notified under Notification No. F/7/50/69-H-1, 18th February, 1970 issued by the Ministry of Human Resource Development.

By virtue of the said notification issued by the Ministry of Human Resource Development certain relaxations should be given to the candidates belonging to the North Eastern States more particularly in connection with the appointments in Hindi Subjects as these States are the Non-Hindi speaking States.

True and correct copy of the said Hindi Version Notification is annexed hereto and marked as Annexure-A/10.

Contd..3/-

L. Surendra Singh

So the applicant in the instant case also deserves to get appointment by virtue of the notification issued by the Ministry of Human Resource Development by giving special relaxations as I being a candidate belongs to the Non-Hindi speaking North Eastern State.

It may also be important to mention here that I have touched all the eligible criteria at the graduation level as I have passed Ratna which is equivalent to B.A. from the Wardha as annexed at Annexure-A/1 (Series) more particularly at page 14 of the aforesaid main petition of the O.A. No. 247 of 2006 and as such the cancellation of my candidature only on the said sole ground is not tenable in the eyes of law.

5. That with reference to para No. 4 and 5 of the written statement I have nothing to submit.

6. That with reference to para No. 6 of the written statement, I beg to submit that since my qualification in Hindi subjects more particularly the Ratna examination passed from Wardha is equivalent to B.A. as per the circular dt. 18-2-1970 as highlighted in the preceding paras I cannot be disqualified only on the ground of not opting Hindi as an elective subject in the Degree level. Moreover I have already passed Hindi Shikshan Parangat which is equivalent to B. Ed. from the Hindi Teachers Training College, Imphal in second class as available at page 20 of my main petition. In this regard a certificate has been given by the Principal, Hindi Teachers Training College, Imphal.

True and correct copy of the said certificate of equivalency issued by the Principal, Hindi Teachers Training College, Imphal is hereto annexed hereto and marked as Annexure-A/11.

Contd..4/-

L. Surihand Singh

7. That with reference to para No. 7 of the written statement, I have nothing to submit.

8. That with reference to para No. 8 of the written statement, I beg to submit that since I was competent to teach the students in the Navodaya Vidyalaya Samiti my service was utilised at various places on contract basis and I have possessed all the requisite qualifications for appointment to the said post of T.G.T. on regular basis.

9. That with reference to para No. 9 of the written statement, I beg to submit that as submitted in proceedings paras that I being a candidate belong to Non-Hindi speaking North Eastern State a preferential treatment should be given and as such the mere ground for non-fulfillment of the educational qualification is not tenable in the eyes of law inspite of my selection to the said post of T.G.T. Since I have been selected to the said post of T.G.T. Hindi I am entitled to get my appointment as the other selected candidates below me have been appointed by the competent authority as had admitted at para No. 2(iii) of the written statement.

10. That with reference to para No. 10 of the written statement, I have nothing to submit.

11. That with reference to para No. 11 of the written statement, I beg to submit that my appointment on contractual basis at various places of the Navodaya Vidyalaya was fully depended on my competency to teach the students at various levels and as such I cannot be disqualified only on the sole ground of non-fulfillment of educational qualifications.

12. That with reference to para No. 12, 13 and 14 of the written statement, I have nothing to submit.

Contd.. 5/-

L. Surchand hmr

13. That with reference to para No. 15 of the written statement, I beg to submit that since I am qualified and eligible to the said appointment of T.G.T. (Hindi) Hon'ble Court may kindly be directed to the competent authority to give my appointment in terms of the selection lists. In this regard I also preferred a representation before the Hon'ble Minister, Ministry of Human Resource Development, Govt. of India for my appointment according to the selection list on 11-10-2006 however the same has not yet been disposed of by the competent authority.

True and correct copy of the representation dt. 11-10-2006 preferred before the Hon'ble Minister is also annexed hereto and marked as Annexure-A/12.

VERIFICATION

I, Laishram Surchand Singh, aged about 29 years old, S/o. Shri L. Tomchou Singh, resident of Ngaikhong Khullen Mamang, P.O. Bisnupur, Manipur State, do hereby verify that the contents of paras No. 1 to 13 of the Re-joinder Affidavit are true to the best of my knowledge and belief and submission made thereunder are the legal advice rendered to me which I verily believe to be true and I have not suppress any matter of fact.

Dated : 22/06/07

Place : Guwahati

L. Surchand Singh
Signature of the applicant

फलक पर लगाने के लिए



राष्ट्रीयभाषा प्रचार

हिन्दी

परीक्षा-सत्र - सितम्बर, २०

० परीक्षा तिथि - राष्ट्रीयभाषा प्रचार समिति, वर्धा द्वारा संचालित राष्ट्रीयभाषा प्राथमिक से राष्ट्रीयभाषा आचार्य तक की परीक्षाएँ २३ सितम्बर, २००० से प्रारम्भ होगी।

० परीक्षा आवेदनपत्र -

(अ) समिति के मान्य प्रचारक या केन्द्र-व्यवस्थापक से प्राप्त कर विधिवत् भरकर उन्हें निर्धारित तिथि तक सौंप दें।

(इ) आवेदनपत्र मूल्य - राष्ट्रीयभाषा प्राथमिक, नेहरू-गांधी परिचय परीक्षा, सुलेखन परिचय एवं प्रांतीय भाषाओं के आवेदनपत्रों का मूल्य पूर्ववत् रु. २ = ०० रहेगा, शेष सभी परीक्षाओं के आवेदनपत्रों का मूल्य अब रु. ३ = ०० रहेगा। आवेदनपत्रों का मूल्य परीक्षा-शुल्क के अलावा है।

(ई) नामांकन शुल्क - आगामी सितम्बर, २००० सत्र से प्रति परीक्षार्थी प्राथमिक प्रारंभिक रु. १ = ००, प्रवेश रु. २ = ००, परिचय रु. ५ = ००, कोविद रु. १० = ०० रल रु. १५ = ०० तथा आचार्य रु. १५ = ०० नामांकन शुल्क परीक्षा शुल्क के साथ वर्धा कार्यालय में भेजना होगा। नामांकन शुल्क की पूरी रकम बिना किसी कटौती के परीक्षा शुल्क के साथ वर्धा भेजना अनिवार्य है। शुल्क विवरण में भी इसका उल्लेख अलग से है।

(उ) केन्द्र-व्यवस्थापक एवं प्रचारक सहायता - परीक्षा आवेदनपत्रों के मूल्य से ५०-५० पैसे क्रमशः केन्द्र-व्यवस्थापक एवं प्रामाणित-प्रचारकों के लिए सुरक्षित हैं। आवेदनपत्रों की शेष रकम परीक्षा-शुल्क के साथ केन्द्र-व्यवस्थापक को वर्धा-कार्यालय में भेजनी होती है।

(ऊ) केन्द्र में सशुल्क परीक्षा आवेदनपत्र देने की अंतिम तिथि — २२-७-२००० केन्द्र से सशुल्क परीक्षा आवेदनपत्र वर्धा कार्यालय में प्राप्त होने की अंतिम तिथि—

०६-८-२०००

केन्द्र से विलम्ब शुल्क के साथ परीक्षा आवेदनपत्र वर्धा-कार्यालय में प्राप्त होने की अंतिम तिथि—

१६-८-२०००

राष्ट्रीयभाषा प्रवेश तक प्रति आवेदनपत्र विलम्ब शुल्क: रु. २ = ००

राष्ट्रीयभाषा परिचय से राष्ट्रीयभाषा-रल तक प्रति आवेदनपत्र रु. ५ = ००

(ए) केन्द्र-व्यवस्थापक परीक्षा आवेदन-पत्र एक साथ पूरे परीक्षा-शुल्क के साथ ही भेजें। परीक्षा-शुल्क के अभाव में परीक्षा-व्यवस्था नहीं की जा सकेगी।

० परीक्षा-शुल्क संबंधी जानकारी -

राष्ट्रीयभाषा प्राथमिक -	६ = ००	राष्ट्रीयभाषा-रल सम्पूर्ण (साधारण) - १०० = ००
राष्ट्रीयभाषा प्रारंभिक -	८ = ००	राष्ट्रीयभाषा-रल सम्पूर्ण (सीधे) - १३० = ००
राष्ट्रीयभाषा प्रवेश (साधारण) -	१७ = ००	राष्ट्रीयभाषा-रल मौखिक सुविधा - ४० = ००
राष्ट्रीयभाषा प्रवेश (सीधे) -	२२ = ००	राष्ट्रीयभाषा-आचार्य प्रथम खंड - १०० = ००
राष्ट्रीयभाषा परिचय (साधारण) -	२२ = ००	राष्ट्रीयभाषा-आचार्य द्वितीय खंड - १०० = ००
राष्ट्रीयभाषा परिचय (सीधे) -	२७ = ००	राष्ट्रीयभाषा आचार्य पंजीयन शुल्क - ५० = ००

Certified to be
true copy
of (Mr. THOMAS SINGH)
Advocate

राष्ट्रीयभाषा कोविद (साधारण) -	३५ = ०
राष्ट्रीयभाषा कोविद (सीधे) -	४० = ०
राष्ट्रीयभाषा-रल प्रथम खंड (साधा.) -	५० = ०
राष्ट्रीयभाषा-रल प्रथम खंड (सीधे) -	६५ = ०
गांधी जीवन परिचय मौखिक -	१२ = ०
राष्ट्रीयभाषा-रल द्वितीय खंड -	५० = ०

० परीक्षा-शुल्क के अलावा नामांकन प्राथमिक, प्रारंभिक	१ = ०
प्रवेश	२ = ००
परिचय	५ = ००

० केन्द्र पुस्तकार - परीक्षाओं के परीक्षा-उपर्युक्त की कुल रकम केन्द्र-व्यवस्थापक को खर्च एवं प्रचारक पुरस्कार विवरण में एक बार प्रति परीक्षा में सर्वप्रथम एवं अंतिम तिथि तक प्रति परीक्षा-शुल्क के अलावा नामांकन प्रारंभिक, प्रारंभिक एवं प्रवेश के लिए वर्धा-कार्यालय में भेजना अनिवार्य है।

० पाठ्यक्रम - सितम्बर, २००० सत्र सभी केन्द्रों में संबंधी वर्धा-कार्यालय से जानकारी दी जाएगी।

० परीक्षा-केन्द्र - परीक्षा दिनांक से एक केन्द्र प्रार्थना-पत्र प्राप्त होगा। इस समय ६०६६ परीक्षा-केन्द्रों में संबंधी वर्धा-कार्यालय से जानकारी दी जाएगी।

० परीक्षार्थी संख्या - अब तक करीब एक कर्तव्य परीक्षाओं द्वारा विभिन्न परीक्षाओं में से जानकारी दी जाएगी। अनुभवी एवं सेवाभावी जांच कार्य के लिए लिये गये सहयोग प्रदान करते हैं। कार्य की रकम से अधिक रकम के लिए समिति में आवाज मिलनेवाली रकम में से अधिक रकम में से जानकारी दी जाएगी।

समिति, वर्धा.

२००३

प्रम्बन्धी आवश्यक सूचनाएँ

-गांधी परिचय परीक्षा -	७ = ००
बन परिचय परीक्षा -	५ = ००
प्राय. भाषा प्रारम्भिक -	६ = ००
प्राय. भाषा प्रवेश -	१५ = ००
श्रीत -	५ = ००

स प्रकार है -

प्राय.	१० = ००
प्राया आचार्य	१५ = ००

वर्धा-कार्यालय को भिजवाते समय ही १२५% रकम काटकर रख लेने की सुविधा इस रकम का उपयोग केन्द्र-व्यवस्थापक न्य में कर सकेंगे। अखिल भारत वर्ष में न प्राप्त करनेवाले परीक्षार्थियों को भी वर्ष नवसर पर पुरस्कृत किया जाता है।

आओं का पाठ्यक्रम प्रकाशित हो गया है। जरी भेजी जा रही हैं। पत्र लिखकर भी पत की जा सकती हैं।

प्रांतीय कार्यालय की सिफारिश के साथ या परीक्षा-केन्द्र स्वीकृत किया जाता है। द्र प्रचार-कार्य में सहयोग दे रहे हैं।

ऐस लाख से ऊपर परीक्षार्थी समिति की हिन्दी का ज्ञान प्राप्त कर चुके हैं। कों का सहयोग उत्तर-पुस्तकों के परीक्षण-। जो परीक्षक वर्धा आकर परीक्षण-कार्य १५% रकम उनके द्वारा किए गए परीक्षण-री हैं। परीक्षण-कार्य में सहयोग देनेवालों निःशुल्क व्यवस्था है। अतिरिक्त २५% ने एवं भोजन का अधिकांश खर्च निकल

० परीक्षाओं की मान्यता -

भारत सरकार के मानव संसाधन मंत्रालय के पत्र क्रमांक एफ/७/५०/६९-एच-१, १८ फरवरी, १९७० के अनुसार राष्ट्रभाषा प्रचार समिति, वर्धा की परीक्षाओं को स्थायी रूप से मान्यता प्राप्त है, जो इस प्रकार है (हिन्दी स्तर के बराबर)-

राष्ट्रभाषा परिचय - एस. एल. सी. या एस. एस. सी.

राष्ट्रभाषा कोविद - इंटर

राष्ट्रभाषा-रल - बी. ए.

विभिन्न प्रांतीय सरकारों एवं राष्ट्रीयकृत बैंकों के कर्मचारियों को समिति की परीक्षाओं में उत्तीर्ण होने पर विभागीय परीक्षाओं में छूट एवं बढ़ोत्तरी दी जाती हैं।

उत्तर पूर्वांचल के राज्यों में हिन्दी शिक्षकों की नियुक्ति के समय अन्य परीक्षाओं के साथ समिति की परीक्षाओं को भी वरीयता दी जाती हैं।

० 'राष्ट्रभाषा'

राष्ट्रभाषा प्रचार समिति, वर्धा की गतिविधि तथा राष्ट्रभाषा हिन्दी के सर्वांगीण विकास में सहयोग देनेवाली चिन्तनशील पत्रिका। इसका सदस्यता शुल्क इस प्रकार है - आजीवन सदस्यता शुल्क - रु. ६०० = ००, वार्षिक सदस्यता शुल्क - रु. ६० = ०० एक प्रति - रु. ५ = ००, समिति के केन्द्र-व्यवस्थापक रु. २० = ०० सहयोग राशि एवं प्रमाणित प्रचारक पुनर्नवीकरण-पत्रक के साथ रु. २० = ०० भेजकर पूरे वर्ष भर बिना मूल्य अंक प्राप्त कर सकते हैं। कोई भी व्यक्ति 'राष्ट्रभाषा' के १० ग्राहक बनाकर ११ वीं प्रति निःशुल्क प्राप्त कर सकते हैं।

० अनुरोध -

अंग्रेजी की - गुलाम मानसिकता को दूर करने के लिए राष्ट्रभाषा प्रचार समिति, वर्धा द्वारा राष्ट्रभाषा प्रचार का जो अभियान चलाया जा रहा है, उसमें आप भी सम्मिलित होइए। ऐसा प्रयत्न कीजिए कि आपके केन्द्र से गत सत्र में सम्मिलित परीक्षार्थियों से १५% अधिक परीक्षार्थी सम्मिलित हों।

० स्वागत -

राष्ट्रभाषा के प्रचार-कार्य को और गतिशील बनाने के लिए आपके सुझावों का स्वागत किया जाएगा।

० पत्र-व्यवहार -

पत्र-व्यवहार करते समय पूरी जानकारी के साथ अपना नाम, पता, पिन कोड सहित स्पष्ट रूप से लिखें ताकि कार्यवाही में विलम्ब न हों।

वामनपाटी
- परीक्षा मंत्री

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GOVERNMENT OF MANIPUR
OFFICE OF THE PRINCIPAL, HINDI TEACHERS' TRAINING COLLEGE



No. 1/6/HTTC-96 (Pt. I) : Certified that Hindi Shikshan Parangat examination conducted by Manipur University is equivalent to B.Ed. It is approved by Academic Council vide Resolution No. 3A(c) in the meeting held on 9th Sept. '92. Moreover Hindi Shikshan Parangat equivalent to B.Ed is recognised by National Council for Teacher Education Bhubaneswar.

Attested
by Dr. Markandeya
Rai
05/6/07
Lecturer
H.T.T. Training College
Imphal

(Dr. Markandeya Rai)
Principal,
Govt. Hindi Teachers Training College,
Imphal.
H.T.T. College, Imphal
Govt. of Manipur

Certified to be
true copy
of (A. Thong A. Sajal)
Advocate

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**NATIONAL COUNCIL FOR TEACHER EDUCATION
EASTERN REGIONAL COMMITTEE
N2/82, IRC VILLAGE, NAYAPALLI, BHUBANESWAR-15**

F.No. 4A - 61/96-2571
Dated : 19-2-97

To,

The Director,
College Dev. Council
Manipur University,
Ganchipur,
Imphal-795 003

Sub : Recognition of Teacher Education Institution

Sir,

Enclosed please find excerpts of the decisions of Eastern Regional Committee of the NCTE at its meeting held on 28th January 1997, with regard to the applications for recognition made by the individual institutions.

In this regard it may be mentioned that :

(a) The institutions mentioned under para 5(i) & 5(iv) have been accorded recognition until further orders for teaching B.Ed Course with an intake not exceeding the number mentioned against each.

(b) Institutions mentioned under para 5(ii) & 5(v) are recognised up to the end of academic session 1997-98 with intake mentioned against each. Extension of recognition beyond 1997-98 is subject to the action taken by each institution towards fulfilment of NCTE norms not yet fulfilled and reported to ERC, NCTE by Dec. 31st, 1997.

(c) Institutions mentioned under para 5(vi) are allowed to continue for academic session 1997-98 till final disposal of their application for recognition.

(d) Institutions mentioned under para 5(iii) & 5(vii) have been asked to make a written representation if any, by 30 March, 1997 as to why decision for not recognising them be not taken. Final decision regarding their recognition beyond 1996-97 will be communicated by April 1997.

RC
This is for your kind information and necessary action.

BY ORDER OF THE CHAIRMAN,
ERC, NCTE.

Yours faithfully,

gir

Regional Director

Encls : 1. Excerpts of ERC decisions
2. Copy of NCTE norm

INSPECTION REPORTS OF THE 3RD ERC MEETING OF THE NCTE HELD ON 28TH JANUARY '97

5. To consider the applications of 41 teacher education institutions for grant of recognition

The inspection reports with respect to 41 teacher education institutions were placed on the table. The ERC examined the inspection reports of these institutions one by one with reference to NCTE norms. Institutions which satisfied the NCTE norms in respect of staff, physical and instructional facilities were recognised; those which had teaching staff, physical and instructional facilities to a large extent were conditionally recognised up to end of academic session 1997-98 subject to fulfilment of NCTE norms fully by December 31, 1997 and reporting the same to ERC. Institutions which had severe shortage of teaching staff and physical and instructional facilities were to be asked to report by March 31, 1997 why decision for not recognising them be not taken. The ERC then passed the following orders regarding recognition of institutions which had applied for recognition and which have been visited by Expert Committees of ERC.

5(i) After due consideration of the existing status of financial condition, teaching staff, physical and instructional facilities of the concerned institution, in relation to NCTE norms, the Eastern Regional Committee, NCTE, in exercise of its powers under section 14 of NCTE Act 1993, hereby orders that the following secondary teacher education institutions are recognised until further orders, for teaching B.Ed. Degree course with an intake noted against each institution, subject to the condition that they continue to fulfil the norms laid down by NCTE and send an annual report to ERC, NCTE (in prescribed form) by March 31 every year. —

SI.No.	Name of the Institution	Course & Intake
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1.	Womens Training College, Patna, Bihar	B.Ed. - 80
2.	Ursuline Women Teacher Training College, Lohardaga, Bihar	B.Ed. - 80
3.	St. Xavier College of Education, Patna, Bihar	B.Ed. - 80
4.	Loyala College of Education, Jamshedpur, Bihar	B.Ed. - 60
5.	Govt. Hindi Teacher Training College, Imphal, Manipur	Hindi Sikshan Parangat - 60
6.	Govt. Post-Graduate Training College, Imphal, Manipur	B.Ed. - 180
7.	Post Graduate Training College, Shillong, Meghalaya	B.Ed. - 80
8.	Nagaland College of Education, Kohima, Nagaland	B.Ed. - 100

5(ii) After due consideration of the existing status of financial condition, teaching staff, physical and instructional facilities of the concerned institution in relation to NCTE norms, the Eastern Regional Committee of NCTE, in exercise of its powers under Sec. 14 of NCTE Act 1993 hereby orders that the following secondary teacher education institutions are recognised for teaching B.Ed. degree course upto end of academic session 1997-98 with intake noted against each, subject to the condition that they take action to fulfil NCTE norms not yet fulfilled by them and report to ERC, NCTE, by 31 December 1997 along with application for extension of recognition.

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Sl.	Name of the institution	Course & intake	Condition for fulfilment
1.	Barpeta Basic Training College, Assam	B.Ed. - 50	At least five full time qualified teaching staff should be in position by December, 1997. Staff be qualified as per NCTE norms. Adequate equipment for library, laboratory & workshops be procured.
2.	College of Education, Nagaon, Assam	B.Ed. - 60	At least six full time qualified teaching staff should be in position by Dec., 97. Purpose-specific building & rooms as per NCTE norms be constructed. Adequate equipment for computer science & A/V lab. be procured. Library should be improved with a minimum of 1500 books & journals as per NCTE norms.
3.	Govt. Shikshan Mahavidyalaya, Nagaon, Assam	B.Ed. - 100	At least ten full time qualified teaching staff members should be in position by December, 1997. Library to be improved. Furniture & equipment be as per NCTE norms. Faculty be based on subject requirements.
4.	Lakhimpur Post-Graduate Training College, North Lakhimpur, Assam	B.Ed. - 60	At least six full time qualified teaching staff should be in position by December, 1997. Land should be acquired for construction of hostel building. Library should have atleast 1500 books. Journals and newspapers be subscribed. Practical work & practice teaching needs immediate review and replanning as per NCTE norms.
5.	Post-Graduate Training College, Dhemaji, Assam	B.Ed. - 60	At least six full time qualified teaching staff should be in position by December, 1997. Library, equipment & furniture be improved as per NCTE norms. Practice teaching be improved and lessons of student-teachers be supervised.

Contd.. P/6..

6.	Teachers Training College, Mazgaon, Tezpur, Assam	B.Ed. - 60	At least six full time qualified teaching staff should be in position by December, 1997. Library facilities need to be improved as per NCTE norms.
7.	Department of Education, Dibrugarh University, Assam	B.Ed. - 60	At least six full time qualified teaching staff should be in position exclusively for B.Ed. course by Dec., 97. The deptt. should have a library with at least 1500 books for B.Ed level course. No.of staff for other courses may be specified.
8.	Patna Training College, Bihar	B.Ed. - 60	At least six teaching staff should be in position by December, 1997. Curriculum transaction should be as per NCTE norms.
9.	Millat Teachers' Training College, Madhubani, Bihar	B.Ed. - 120	All staff should be full time and qualified as per NCTE norms. Curriculum transaction should be as per NCTE norms. Admission process be completed within 10 days of reopening of college after vacation.
10.	Kanan Devi Memorial College of Education, Imphal, Manipur	B.Ed. - 60	At least six full time qualified teaching staff, as per NCTE norms should be in position by December, 1997. Curriculum transaction should be as per NCTE norms.
11.	Loyola College of Education, Namchi, Sikkim	B.Ed. - 50	At least five full time qualified teaching staff should be in position by December, 1997. Library facilities be improved, (at least 1500 books should be there).

To,

The Hon'ble Minister
Ministry of Human Resource Development
New Delhi. (Govt of India)

Subject :- Request for re-considering the post of my Trained Graduate Teacher Hindi (NVS) which has already been selected in your esteemed department.

Hon'ble Sir,

With due respect and humble submission I, the undersigned have the honour to lay the following few lines for your kind consideration and necessary sympathetic orders.

That, I have already been selected as a Trained Graduate Teacher Hindi post in your esteemed department, Navodaya Vidyalaya Samiti but the said post was ultimately rejected. I was very much shocked that it could not be expressed in words to see that my rejected result at that time.

I have been serving as a Trained Graduate Teacher Hindi on the contract basis under your esteemed department, Navodaya Vidyalaya Samiti at (i) J.N.V. Ukhru, Manipur (ii) J.N.V. Tawang Arunachal Pradesh and (iii) J.N.V. Wokha, Nagaland respectively since the last 6th August, 2002 to 31st March, 2006. In the meantime I came across that your valuable advertisement in the Employment News (Special Recruitment drive for Recruitment of teaching for Vidyalaya located in the state North Eastern Region) to appoint some Trained Graduate Teacher Hindi specially for the North Eastern Region. According to that advertisement a combined competitive examination was there which consists of a written part and interview. I has prepared very well in my level best for the said examination and appeared positively. By the grace of God I was selected both the written test and Viva Voce in the list of O.B.C. Physically Handicapped candidate in the Sl. No. 192/OBC-16 ultimately I went to Shillong to take my Appointment Order but it was being cancelled and rejected by Shri D. Hajarika, Deputy Commissioner (R.O.), Shillong on the ground of securing below 50% marks in my Hindi Ratna Examination. My bio-data is given below :

1. Name	:	Mr. LAISHRAM SURCHAND SINGH	
2. Father's Name &	:	Shri Laishram Tomchou Singh	
Occupation	:	Retired Hindi Graduate Teacher, Govt. of Manipur.	
3. Date of Birth	:	1/1/1977	
4. Educational Qualification	:		
a) Matric	BOSEM	-	1992
b) 10+2	CHSEM	-	1994
c) Rastravasha Kovid	R.P.S. Wardha	-	1989 (equivalent to 10+2)
d) B.A.	M.U.	-	1997
e) Rastravasha Ratna	R.P.S. Wardha	-	1994 (equivalent to B.A.)
f) Hindi Shikshan Parangat (B.Ed.)	M.U.	-	1996 (B.Ed.)
g) M.A. Hindi	M.U.	-	1999

Contd..... 2/-

Certified to be
true copy
of (N. THOMAS SINGH)
Advocate

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5. Co-curricular activities :

- a) Enrichment Course in Agra : 2-4-1997 to 17-4-1997
- b) Workshop for Non-Hindi Neo Hindi Writers from Imphal : 16-11-1998 to 23-11-1998
- c) Workshop on Non-Hindi Neo Hindi Writers from Payyanur, Kerala : 12-9-2000 to 23-11-1998

6. Teaching Experience J.N.V. only :

- a) Jawahar Navodaya Vidyalaya Ramva Ukhrul Manipur. : 6-8-2002 to 30-4-2003 (T.G.T. Hindi Contract)
- b) Jawahar Navodaya Vidyalaya Tawang (A.P) : 7-7-2003 to 31-3-2004 (P.G.T. Hindi Contract)
- c) Jawahar Navodaya Vidyalaya Wokha, Nagaland : 10-8-2005 to 31-3-2006 (T.G.T. Hindi Contract)

7. Others Institution : Ngaikhong Girls High School.

All the relevant documents are enclosing here.

If I was not eligible to appear the said examination I would not be appeared. Having the eligibility criteria I had appeared the said examination and I was selected both the written test and viva voce. Ultimately it was totally rejected. What kind of result was that; but, in the meantime I am doing request you once again to re-consider the said post to me. As I mentioned already I have no any means in future because of I am a physically handicapped candidate. So, you are requested to consider my humble request as early as possible.

If you are kindly enough with my request, I shall ever remain thankful to you.

P

Dated/Imphal

The 11th Oct. 06

Yours faithfully,

Laishram Surchand Singh

(LAISHRAM SURCHAND SINGH)